



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/172/2011	THE UNION OF INDIA and 2 ORS Versus ISSA INDUSTRIES and ORS	MRD C CHAKRABORTY C.G.C.	
2	WITH WP(C)/6935/2014	THE UNION OF INDIA and 2 ORS, Versus RAIL INDIA TECHNICAL AND ECONOMIC SERVICES LTD. and 2 ORS,	MR.S C KEYAL MRD C CHAKRABORTY ASSTT.S.G.I. SC, CUSTOMS	MR.B SARMAH(R-1&2) MRS.B BORO(R-1&2) MR.S BARMANR-1and2
3	Cont.Cas(C)/635/2020	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
4	WA/218/2024	M/S H R ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MR B B NARZARY MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM SC, FINANCE
5	I.A.(Civil)/485/2025 CAVT. NO.116820/24,N in WA/1888/2025	THE STATE OF ASSAM AND ORS Versus ARUN SARMA AND ORS	MR. D SAIKIA MR. R BORPUJARI MR. A BHATTACHARYYA	GA, ASSAM MR. B D DEKA MR. M DAS FOR CAVEATOR
	WITH WA/1888/2025 (Filing Number)	THE STATE OF ASSAM AND ORS Versus ARUN SARMA AND ORS	MR. RAJIB BORPUJARI	
	WITH I.A.(Civil)/1890/2025 (Filing Number)	THE STATE OF ASSAM AND ORS Versus ARUN SARMA AND ORS	MR. RAJIB BORPUJARI	
6	I.A.(Civil)/966/2025 in I.A.(Civil)/3870/2024	BABY DEBNATH AND ORS Versus ON THE DEATH OF RABINDRANATH SARMA, HIS LEGAL HEIRS 1.1) SMTI RATNA SARMA	MR. S K CHAKRABORTY	

	WITH I.A.(Civil)/3870/2024	BABY DEBNATH AND 18 ORS Versus THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY MR. S K CHAKRABORTY	GA, ASSAM SC, GMC SC, REVENUE
7	I.A.(Civil)/975/2025 in Cont.Cas(C)/641/2024	DOMON LONGMAILAI Versus SRI THAI TSHO DAULAGUPU, ACS	MR. B BARUAH	
	WITH Cont.Cas(C)/641/2024	SRI DOMON LONGMAILAI Versus THAI TSHO DAULAGUPU (ACS) AND 4 ORS.	MR. B BARUAH MR U RONGPI	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
8	WA/99/2025 FIXED	NIRAN GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
9	WA/262/2024	THE STATE BANK OF INDIA AND 2 ORS Versus OLYMPIA ROY AND ANR	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR G GOSWAMI FOR CAVEATOR
10	WA/112/2025	MRS JURI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR D S DEKA	SC, SEC. EDU.
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
11	WA/8/2024	THE STATE OF ASSAM AND ANR. Versus JAHIRUL ISLAM AND 4 ORS.	MR. K GOGOI MR S DAS	MR H R A CHOUDHURY (R-1) MR J ABEDIN (R-1) MD. M H CHOUDHURY MR. A M AHMED (R-1) MR. S U AHMED (R-3) MR MONZUR K CHOUDHURY (r-4,5) MR. P CHAKRABORTY (r-4,5) R. BARUAH (r-4,5) MR. S N AHMED (r-4,5) P. GHOSH (R-1) TANZIM L. CHOUDHURY
12	PIL/68/2024	MOHAN CHANDRA MALAKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM MR. A SARMA(R-5) SC, REVENUE
13	WA/323/2024	DIPJYOTI ADHIKARI Versus ZAMALUDDIN AHMED AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR J LOTH	MR. I H SAIKIA (R-1) MR. K KALITA (R-1) SC, EXCISE DEPTT.
	WITH I.A.(Civil)/2874/2024 in WA/323/2024	DIPJYOTI ADHIKARI Versus ZAMALUDDIN AHMED AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR J LOTH	
		- ADMISSION WITH NOTICE SERVED - REPLY FILED -		
14	WA/288/2024	RAJESH KUMAR GURUNG Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR	DY.S.G.I.
15	WP(C)/2227/2024	KIRTI GOEL Versus UCO BANK AND ANR	MR I S MAZUMDAR MS. A AZAD	SC UCO BANK MR. M SHARMA (r-1,2) MS. S YASMIN (r-1,2)
		HEARING		
16	WP(C)/8878/2019	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
17	WITH WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)

18	WA/145/2021	YATOP JERANG AND 6 ORS. Versus ASHOK GIRI MAHATO 98 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, AP
19	WA/292/2021	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, WATER RESOURCE SC, FINANCE
	WITH			
20	WA/148/2021	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
	WITH			
21	WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
	WITH			
22	WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
	WITH			
23	WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
24	WP(C)/4815/2022	SUBIN PAYENG AND 7 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 10 ORS	MR. A K PURKAYASTHA MR. S NATH MR. R C PAUL MR. S SHARMA MS M BHARATI	GA, AP MR M KATO
25	WP(C)/7297/2022	MD REZZAK ALI @ REZZAK KHAN AND 3 ORS Versus THE PRINCIPAL SECRETARY / COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, APDCL MR. P N GOSWAMI, ADDL. ADVOCATE GENERAL, ASSAM MR S P DAS
26	WA/462/2023	SONGEET DAIMARI AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, SEC. EDU.
	WITH			
27	WA/443/2023	DEBABRATA CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	SC, SEC. EDU.
	WITH			
28	WA/447/2023	ANJAN KUMAR BORUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU.
	WITH			
29	WA/459/2023	ANIMA DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI A KHANDAKAR	SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/687/2025	MANU KASHYAP Versus STATE BANK OF INDIA AND 5 ORS.	D DAS M R BHARALI PRERNA	MR. B K SEN(R-2) MR A HUSSAIN(R-2) F. SHAHIN (R-2) I KHATOON(R-2) P SINGH(R-2) SC, SBI
2	WP(C)/1634/2025 FIXED	M/S B B CONSTRUCTION AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. N J KHATANIAR MS. N PHUKAN	GA, ASSAM SC, FOREST SC, PCB
3	WP(C)/1736/2025 FIXED	BARKANA BEEL FISHERY SS LTD, BANIAKUCHI Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, FISHERY
4	WP(C)/1770/2025 FIXED	SURAJIT DEY Versus THE STATE OF ASSAM AND 8 ORS	MR. A CHAMUAH R BHUYAN	GA, ASSAM SC, EXCISE DEPTT.
5	WP(C)/1804/2025 FIXED	SMT. UPEMMAL PATAR AND 4 ORS. Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, I O C
6	WP(C)/1841/2025	SUDHANG KUMAR BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	SC, BTC
7	WP(C)/1853/2025	RAHIMA BEGUM LASKAR Versus THE STATE OF ASSAM AND ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I.
8	WP(C)/1860/2025 CAVT. NO.024320/25,N B/O	BATGAON NAYAPARA MEEN SAMABAI SAMITTEE LIMITED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP GA, ASSAM MISS. R R KAKATI FOR CAVEATOR SC, AFDC
9	WP(C)/1863/2025	M/S SINGSON SERVICE STATION AND ANR Versus THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY MS. S CHAKRAVARTY	DY.S.G.I.
10	WP(C)/1864/2025	KONGKHO DAS Versus THE STATE OF ASSAM AND ORS	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	GA, ASSAM

11	WP(C)/1865/2025	ROTEN KUMAR DAS @ ROTEN DAS @ RATEN DAS Versus THE STATE OF ASSAM AND ORS	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	GA, ASSAM
12	WP(C)/1866/2025	RAKESH SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM DY.S.G.I.
13	WP(C)/1868/2025	WEAKMENS FISHERY CO OPERATIVE SOCIETY GOLAKGANJ ASSAM Versus N F RAILWAY AND ORS	MR. S SAHU MR N BARUAH	DY.S.G.I.
14	WP(C)/1871/2025	VIVEK MADHESIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA	GA, ASSAM
15	WP(C)/1872/2025	SRI PARTHA PRATIM BORTHAKUR Versus THE STATE OF ASSAM	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, GMC
16	WP(C)/1876/2025	BADRUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	SC, IRRIGATION
17	WP(C)/1880/2025	SWAPAN DAS Versus THE STATE OF ASSAM AND ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	SC, IRRIGATION
ORDER (IMPLEADMENT OF PARTY)				
18	I.A.(Civil)/956/2025 in WP(C)/7449/2023	JUGAL KISHORE MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M MAHANTA	SC, WATER RESOURCE
	WITH WP(C)/7449/2023	JUGAL KISHORE MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M MAHANTA	SC, WATER RESOURCE
19	I.A.(Civil)/959/2025 in WP(C)/7446/2023	BHASKAR BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M MAHANTA	SC, WATER RESOURCE
	WITH WP(C)/7446/2023	BHASKAR BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M MAHANTA	SC, WATER RESOURCE
ADMISSION				
20	WP(C)/7542/2017	M/S. BRAHMAPUTRA TECHNOLOGIES Versus THE UNION OF INDIA and 4 ORS.	MR.S D PURAKAYATHA MR.S CHOUDHURY MR.D SHARMA	DR.B AHMED SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
21	WP(C)/1237/2023	NORTH EAST AGRO CENTRE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. SUDAKSHINA K. MR. K P PATHAK MR BHARGAV DAS	SC, IRRIGATION SC, FINANCE
	WITH I.A.(Civil)/763/2025 in WP(C)/1237/2023	NORTH EAST AGRO CENTRE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. SUDAKSHINA K. MR. K P PATHAK MR BHARGAV DAS	SC, IRRIGATION SC, FINANCE
22	WP(C)/268/2024	MAHBUB HUSSAIN TAPADAR Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE
23	WP(C)/269/2024	ZIA UDDIN Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE
24	WP(C)/294/2024	A F SAHID AHMED Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE DEPTT.

25	WP(C)/916/2024	HARMUJ ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	GA, ASSAM
26	WP(C)/934/2024	ABDUL WARISH Versus THE STATE OF ASSAM AND 4 ORS	MR A T M HUSSAIN MRS M ALOM	GA, ASSAM SC, HEALTH
27	WP(C)/982/2024	M/S H. S. ENGINEERS AND ASSOCIATES Versus THE STATE OF ASSAM AND 2 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	SC, WATER RESOURCE
28	WP(C)/1169/2024	M/S M K SHAH EXPORTS LTD (PROP. BAGHJAN TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI MR. T SARMA	MR. K GOGOI DY.S.G.I.
29	WP(C)/2792/2024	BABU SARMA Versus THE GOVERNMENT OF ASSAM AND 3 ORS	MR. N C DAS	SC, P AND R.D. GA, ASSAM
30	WP(C)/4941/2024	AKHTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR MR. P KONWAR R L CHUTIA	GA, ASSAM SC, FINANCE DEPTT.
31	WP(C)/5145/2024	AKHTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR MR. P KONWAR R L CHUTIA	GA, ASSAM SC, FINANCE
32	WP(C)/5198/2024	DHRUBA KUMAR SAHA AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-6) MS S MOCHAHARI(R-6) MR S DUTTA (R-6) SC, ECI
33	WP(C)/5347/2024 B/O	M/S RUPA ENTERPRISES Versus STATE OF ASSAM AND 5 ORS	MR B SARMAH MR G PATHAK	GA, ASSAM SC, IRRIGATION SC, FINANCE
34	WP(C)/5840/2024 FIXED	HIFZUR RAHMAN MAZAR BHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
35	WP(C)/6210/2024 FIXED	MIRZA GALIB MAZAR BHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
36	WP(C)/6258/2024 FIXED	HIFZUR RAHMAN MAZAR BHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, WATER RESOURCE SC, FINANCE DEPTT.
37	WP(C)/6488/2024	M/S EDEN COLD STORAGE PVT LTD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MRS. P GOSWAMI MR. SUMANTA TALUKDAR	SC, APDCL
38	WP(C)/6748/2024 FIXED	IMAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED B DAS	MR. S ALI SC, TRANSPORT DEPARTMENT, ASSAM
39	WP(C)/453/2025 B/O	REEJEET NUNISA Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. D THAOSEN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD SC, NCHAC

ORDERS

40	Cont.Cas(C)/120/2021	BIKUL BORAH Versus PROF (DR) RATNA KANTA TALUKDAR	MR. U SAIKIA MR MINTU SAIKIA MR. P K GARODIA MR D SARMA MR. S D ROY	MR. D SAIKIA MRS D BORAH
41	Cont.Cas(C)/160/2021	ABDUL MANNAN Versus GYPSY DEB	MR. M HUSSAIN MR A K DAS	

42	Cont.Cas(C)/346/2021	M/S MARUTI QUALITY PRODUCTS PVT LTD (UNIT PVC) Versus NARAYAN DAS AND ANR	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	MR. P N GOSWAMI (R-2) MR. L MOHAN MR. R R Gogoi (R-2)
43	Cont.Cas(C)/329/2022	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S R RABHA (R-2) MR P NAYAK (R-2) MR. R K MUSHAHARY
44	Cont.Cas(C)/103/2023	RAM CHANDRA AGARWALLA Versus PABAN KR. BARTHAKUR AND 4 ORS.	MR. D K JAIN	MR R M DAS (R-3,4,5,2) MR R M DAS (R-3,4,5,2) MR. C SHARMA (R-3,4,5,2) D JAIN (R-3,4,5,2) P. NAIDING (R-3,4,5,2)
45	Cont.Cas(C)/307/2023 FIXED	RAJIB SARKAR Versus SANJIV SHYAM AND 3 ORS	MR. M DUTTA MS S DEV MS N RAI	MR. B GOGOI (r- 4) MR. B GOGOI (r- 4) MR A CHALIHA (R-4) MR A CHALIHA (R-4) MR M BHUYAN(r- 4) SC, P W D
46	WP(C)/6869/2023 WITH OFFICE NOTE, B/O	M/S NIRMAL SEEDS PVT LTD Versus THE STATE OF ASSAM AND ANR	MS S CHAKRABORTY	SC CHAR DEVELOPMENT DEPTT MS. G BORA (R-1) MS. M D BORAH SC, AGRI. DEPARTMENT SC, FINANCE
47	Cont.Cas(C)/256/2024	MS BRP ENTERPRISE Versus KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	
	WITH			
48	Cont.Cas(C)/255/2024	M/S S AND J BROTHERS ENTERPRISE Versus KAILASH KARTHIK N, I.A.S. AND 6 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	
	WITH			
49	Cont.Cas(C)/257/2024	SUBHAN ALI Versus KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	
	WITH			
50	Cont.Cas(C)/261/2024	JULIE AHMED Versus KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	MR T H HAZARIKA (R-5) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR M CHETIA (R-5) MR A RASHID (R-5) MR. K ISLAM (R-5) MR A CHALIHA(R-2) MR. D ROY (R-5)
	WITH			
51	Cont.Cas(C)/262/2024	BIPUL CHILA OJA Versus KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	
52	Cont.Cas(C)/289/2024	FATIMA YUVA SELF HELP GROUP Versus NRIPENDRA KUMAR SARMA	MR M Z SHAH MD P RAHMAN	MR. P N GOSWAMI (R-1) MR. R R Gogoi (R-1) MS. M KALITA (R-1)
53	WP(C)/5479/2024 B/O	M/S INDIRA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK MR. H NATH	SC, HEALTH
HEARING				
54	WP(C)/3073/2015 B/O	M/S PIZZA PALACE PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS	MR.O P BHATI MR.T C DAS MR.J A AHMED MR.P SARMA MR.S KHAN	MR.B D DAS SC, APDCL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/726/2024 B/O, WITH LCR	ABUL KASHEM @ ABDUL KASHEM Versus UNION OF INDIA AND 7 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2 WP(C)/462/2025 FIXED	MAYMONA KHATUN @ MOIMONA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
3 WP(C)/512/2025 FIXED	TARA BHANU Versus THE UNION OF INDIA AND 5 ORS.	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4 WP(C)/1845/2025	BEGUM NESSA Versus THE UNION OF INDIA AND ORS	MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC. ELECTION COMM. OF INDIA
5 WP(C)/1855/2025	AMUD ALI @ AMED ALI Versus THE UNION OF INDIA	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6 WP(C)/1858/2025	ABDUL JUBBAR ALIAS A JABBAR Versus THE UNION OF INDIA	MR A A DEWAN MR H A RASHID MR A MALEK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
7 WP(C)/1861/2025	JABBAR ALI Versus THE UNION OF INDIA	MD S HOQUE MR. M DEKA S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION			
8 WP(C)/2395/2020 B/O, WITH LCR	JAHIRA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/7152/2023 FIXED, WITH LCR	SEWALI BARMAN @ SEFANI BARMAN @ SHEBALI BARMAN @ SHEFALI BARMAN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/6626/2024 FIXED, WITH LCR	AJABHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/305/2025 B/O, WITH LCR	MUSSTT MORIOM @ MORIOM NESA Versus THE UNION OF INDIA AND 6 ORS	MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/398/2025 FIXED, WITH LCR	PANCHANA BEGUM @ PANCHANA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/429/2025 FIXED, WITH LCR	MAZEDA BEGUM @ MAZIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/635/2025 FIXED, WITH LCR	ROKMAN KHAN Versus THE UNION OF INDIA AND ORS	MR. R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/1137/2025 FIXED, WITH LCR	JINNAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T

WITH

[I.A.\(Civil\)/585/2025](#)
in WP(C)/1137/2025

		JINNAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
16	WP(C)/1145/2025 B/O	HAKIMUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. S U AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/1155/2025 FIXED, WITH LCR	RAHIMAN NESSA Versus THE UNION OF INDIA	MR. A ROSHID	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/1353/2025 FIXED, WITH LCR	ABIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A ROSHID MS. T BEGUM	SC, NRC DY.S.G.I. SC, ECI SC, F.T SR. GA, ASSAM

ORDERS

19	I.A.(Civil)/2583/2024 in WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND ANR	MR. P J PHUKAN MR. P J PHUKAN	MR. A K SARKAR MR. P MAHANTA (r-3) MR D KALITA (R-1)
	WITH WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND ANR.	MR. P J PHUKAN	MR. P. BORGHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGHAIN
20	I.A.(Civil)/805/2025 FIXED, WITH LCR in WP(C)/252/2025	PAHAR ALI ALIAS MD LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL TAWHID ALOM LASKAR	DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II AND WILL RISE AT 4:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1011/2025	KULDEEP YADAV AND 2 ORS. Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR B SINHA	PP, ASSAM
2	Bail Appln./1019/2025	DR MRIDU PABAN NATH Versus THE STATE OF ASSAM	MR. P BORA MR. A K AHMED MR A AHMED MS K BHATTACHARYYA MD A ISLAM	PP, ASSAM
3	Bail Appln./1021/2025	MD HARMUJALI @ HURMUJ ALI Versus THE STATE OF ASSAM AND ANR	K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
4	Bail Appln./1027/2025	UDAY MONDAL Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
MOTION				
5	Crl.Pet./381/2025 FIXED	SABANAZ BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	PP, ASSAM
6	Crl.Pet./391/2025	SHOFIQL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S AHMED T UDDIN	PP, ASSAM
7	Crl.Pet./392/2025	MD. HAMID ALI Versus NARESH AUTO FINANCE COMPANY AND ANR	MR. J KALITA MR SOHAING	
8	Crl.Pet./393/2025	SWMKHWR CH BORO AND 2 ORS. Versus THE STATE OF ASSAM	MR G BORDOLOI P BARO N J DAIMARI	PP, ASSAM
9	Crl.Pet./394/2025	MRS. SIMA BEGUM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
10	Crl.Pet./395/2025	TRAILUKYA BORDOLOI Versus THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
11	Crl.Pet./396/2025	ACHINTYA KUMAR BORA Versus THE STATE OF ASSAM AND ANR	MR. D BARUAH MS. P HANDIQUE MR D KALITA	PP, ASSAM

12	Crl.Pet./397/2025	AKKEL ALI Versus THE STATE OF ASSAM	MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
13	Crl.Pet./398/2025	NABAJIT SARMA Versus PURABI DEKA	MR. A GOYAL MR. A CHOUDHURY	
14	Crl.Pet./399/2025	DR MANJUR ALAM Versus THE STATE OF ASSAM AND ANR	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
15	Crl.Pet./400/2025	KANTU DAS Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
16	Crl.Pet./401/2025	PINKU SARMAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
17	Crl.Pet./402/2025	SAMPAT LAL SHARMAH Versus PULIN BARUAH	MR. U S BORA MR M.J. BHARALI	
18	Crl.Pet./403/2025 B/O	GIYAS UDDIN AND ANR. Versus THE STATE OF ASSAM ANR	MS. S B CHOUDHURY MR. M.A. BARBHUIYA	PP, ASSAM
19	Crl.Pet./404/2025	JAHANGIR ALOM Versus NUR NEHAR	MR. S A HUSSAIN MR D J HALOI G BORO	
20	Crl.Pet./405/2025	HARISH R. PATEL Versus MS MANISH TEA COMPANY	MS. R S SADIAL MR. M R SODIAL	

BAIL HEARING

21	AB/2850/2024 WITH OFFICE NOTE, FIXED	Haidar Ali Khan and ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
22	AB/33/2025 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 4:15 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 3

[THIS BENCH WILL SIT AT 4:15 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

ORDERS

1	I.A.(Civil)/295/2025 in Review.Pet./15716/2024	NALU MIYA @ NALSAN ALI @ MD LALU MIYA Versus THE UNION OF INDIA AND ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH Review.Pet./15716/2024 (Filing Number)	NALU MIYA @ NALSAN ALI @ MD LALU MIYA Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN	

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/187/2025	ABBAS ALI AHMED Versus MS MAMATA HOJAI, AES	MD S HOQUE MR. M DEKA	
2	Cont.Cas(C)/188/2025	REETA DAS HAZARIKA ALIAS REETA DAS Versus MR NARAYAN KONWAR IAS	MR S KHOUND MS. N BORAH MS. S. SAIKIA	
3	Cont.Cas(C)/189/2025	DR PANKAJA DAS Versus NARAYAN KONWAR, IAS	MS. M DEV MS P DEB MS N DEB	
4	Cont.Cas(C)/190/2025	SABIKA YESMIN Versus APURBA KUMAR THAKURIA AND ORS	MR. U DUTTA B DUTTA	
5	WP(C)/294/2025	MONTU PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MS. D CHAUHAN	SC, ELEM. EDU GA, ASSAM
6	WP(C)/1185/2025 FIXED	MOZAMMEL HOQUE MONDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM J MEDHI	SC, SEC. EDU. SC, FINANCE
7	WP(C)/1657/2025 FIXED	MRS DIPA MONI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
8	WP(C)/1678/2025 FIXED	SHAHADOT ALI Versus THE GOVERNMENT OF ASSAM	MR. A ALI MR. Y ALI	SC, HIGHER EDU
9	WP(C)/1839/2025	DOMBORU BORA Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT SLC	MR. A BORO	GA, ASSAM SC, SEC. EDU.
10	WP(C)/1849/2025	DHRITIMAN TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU
11	WP(C)/1854/2025	TAPAN KUMAR BAISHYA Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU
12	WP(C)/1869/2025	MINATI GOPE Versus THE STATE OF ASSAM AND 2 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU

13	WP(C)/1875/2025	INDRA CHUTIA Versus THE STATE OF ASSAM	MR. M K DAS C SAIKIA S J DUTTA	SC, SEC. EDU. SC, FINANCE
14	WP(C)/1879/2025	KABIN SAHARIAH AND ORS Versus THE STATE OF ASSAM AND ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, FINANCE
15	WP(C)/1881/2025	SRI PRITAM CHAKARBORTY Versus THE STATE OF ASSAM AND 7 ORS.	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM
ADMISSION				
16	WP(C)/4573/2017 FIXED	ANAMIKA DEKA Versus GAUHATI UNIVERSITY and 3 ORS.	MR.U K NAIR MS U DAS MR.N DEKA MR.M S SARMA	MR.R THAKURIAR-4 SC, G U MR.L P SHARMA(R-4)
17	WP(C)/7252/2017 FIXED	GUNIN BORAH and 2 ORS Versus THE STATE OF ASSAM	MR.S SAIKIA MR.N J GOGOI MR.P SAIKIA	SC, FINANCE MR. S M T CHISTIE (SC, ELEMENTARY EDUCATION)
18	WP(C)/8240/2017 WP(C) 4800/11 WP(C) 963/13 (BOTH D/O)	MUSST. AMINA KHATUN Versus THE STATE OF ASSAM and 5 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	MR. Z HAMMAD MR. N SARMA (SC, EDUCATION DEPT.) MR R A CHOUDHURY
WITH				
19	Cont.Cas(C)/218/2017	AMINA KHATUN Versus S.K.BHUYAN and ANR.	MR.M A I HUSSAIN MRA R BHUYAN	MR.D SAIKIA(Sr. Adv., R-1) MR.Z HAMMAD(R-2) MR.T THAKURIA(R-1) MR. S P BHATTACHARJEE, (R1),SC ELEMENTARY EDU. MR.N SARMAR-1 MR.R A CHOUDHURY(R-2)
20	WP(C)/3877/2018	SMTI. DULUMANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU
21	WP(C)/316/2019	ABUL KALAM PRAMANIK @ ABUL KASHEM BAMANIK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A A R KARIM	SC, ELEM. EDU SC, SCERT, ASSAM MR A CHALIHA, SC, SCERT
22	WP(C)/7860/2019	PARUL DEVI Versus THE STATE OF ASSAM AND 6 ORS.	MR S P DAS MR. A DEKA	GA, ASSAM MR. T C CHUTIA, SC , AHSEC SC, SEC. EDU. SC, FINANCE
23	WP(C)/2802/2020	BIREN CHANDRA BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S BORA, SC, SCERT (R-4) MR. A PHUKAN, SC, ELEMENTARY EDU. DEPTT. (R-1,2,3) MS P BORA, SC, AG (R-5) SC, EDU
24	WP(C)/4584/2020	PASCHIMPAR MADAN MOHAN VLP SCHOOL Versus THE STATE OF ASSAM AND 9 ORS.	MR M H AHMED MR GIAS MR M Z SHAH	SC, ELEM. EDU GA, ASSAM MR. B GOGOI, SC, SSA SC, SSA
25	WP(C)/3927/2021	WAHADUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	GA, ASSAM SC, SEC. EDU.
26	WP(C)/6597/2021	KANIKA DEVI Versus THE STATE OF ASSAM AND ORS.	MR. K SINGHA MRS. P BARUAH	SC, SEC. EDU. SC, FINANCE
27	WP(C)/6391/2023 FIXED	MD. MOBIN ALI @ MOBIN ALI Versus CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. M K MAJUMDAR (R-4) MR. T K DEY(R-4) SC, CBSE

28	WP(C)/1497/2024	ANJUMA DEKA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
29	WP(C)/2484/2024	PARESH CH. DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, SEC. EDU.
30	WP(C)/4197/2024	JINTU MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU MRS. S KHATANAR (R-5)
31	WP(C)/4504/2024 FIXED	NAZMA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 8 ORS	MR M A BARBHUIYA MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. K K NANDI (R-6,7) SC, AG MR. N H BARBHUIYA (R-9) MS S DEY(R-6,7) MS. S. DEY(R-9)
32	WP(C)/5614/2024 FIXED	MD. JOMIL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR J ISLAM MS M NIROLA	SC, SEC. EDU.
33	WP(C)/1344/2025 FIXED	KRISHNA GOPAL BHATTACHARYYA Versus THE GAUHATI UNIVERSITY	MR. G J GOSWAMI MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, G U
ORDERS				
34	Cont.Cas(C)/116/2021 FIXED	CHENARAM SAIKIA Versus PREETAM SAIKIA AND ORS	MR S N ADHYAPAK MS B DAS	MR. D SAIKIA (r-3) MR. D SAIKIA (r-3) MR S M T CHISTIE (r-3) MR S M T CHISTIE (r-3) MR. R MAZUMDAR MR. B GOGOI(R-6) MR P NAYAK (R-6) MR A CHALIHA(R-6)
35	Cont.Cas(C)/592/2023 FIXED	PURNIMA DEKA Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	
36	Cont.Cas(C)/24/2025 FIXED	NIZAM UDDIN AHMED Versus SRI NARAYAN KONWAR, IAS AND 2 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	
WITH				
37	Cont.Cas(C)/29/2025	SHAHIDUL ISLAM Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4) R M BAROOAH(R-4)
WITH				
38	Cont.Cas(C)/30/2025	PARESH BEZBARUAH Versus SRI NARAYAN KONWAR, I.A.S.	MS. RUKMINI BARUA MS. PADMINI BARUA	
WITH				
39	Cont.Cas(C)/31/2025	ISMAIL HUSSAIN Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
WITH				
40	Cont.Cas(C)/32/2025	MUKUL SARMA Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
WITH				
41	Cont.Cas(C)/33/2025	TULUKAN BHARALI Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
WITH				
42	Cont.Cas(C)/34/2025	PARINITA PATAR Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI(R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4) R M BAROOAH(R-4)

43	WITH Cont.Cas(C)/35/2025	DIGANTA DEKA Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK (R-4) MR A CHALIHA (R-4) R M BAROOAH (R-4)
44	WITH Cont.Cas(C)/36/2025	DR GITANJALI TALUKDAR Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
45	WITH Cont.Cas(C)/38/2025	PABAN RAHANG Versus NARAYAN KONWAR, IAS AND ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)
46	WITH Cont.Cas(C)/40/2025	LAKSHI KANTA SARMA Versus SRI NARAYAN KONWAR, IAS AND ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. B GOGOI(R-4) MR P NAYAK(R-4) MR A CHALIHA (R-4)
47	I.A.(Civil)/500/2025 WITH WP(C)/3998/2023 (D/O), FIXED in WP(C)/4669/2024	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY	MR. N BARUAH MRS S SAIKIA	MR. P P DUTTA MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)
	WITH WP(C)/4669/2024	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA	MR. P P DUTTA (R-1,2,3) MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1048/2024	RAJIB SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR J P CHAUHAN	GA, ASSAM SC, FINANCE SC, WATER RESOURCE
2	WP(C)/6484/2024 WITH OFFICE NOTE	MD. TAJ UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI L HANGZO	GA, ASSAM
3	WP(C)/896/2025 FIXED	DR BISHRUTA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR U S BORGHAIN MS. M D BORAH MR. R B GOHAIN MR R B GOSWAMI M DAS	SC, D M E MR. D.P. BORAH, SC, HEALTH AND F W
4	WP(C)/1377/2025 FIXED	DULAL CH BANIA Versus THE STATE OF ASSAM AND ORS	MS. T SOM MR H DAS	GA, ASSAM SC. REVENUE
5	WP(C)/1438/2025	ABDUR RAHIM CHOUDHURY Versus THE STATE OF ASSAM	MR D C NATH MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM
6	WP(C)/1696/2025	MD. ABU SUVAN Versus THE STATE OF ASSAM AND 5 ORS	MR S P DAS MS C BORA MS. S BAISHYA	GA, ASSAM SC, APSC SC, FISHERY
7	WP(C)/1723/2025 FIXED	SMT ANJANA DEVI Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	GA, ASSAM SC. BTC
8	WP(C)/1802/2025 FIXED	SRI DURGA KATALEL AND ANR Versus THE STATE OF ASSAM AND ORS	MR. D P BORAH MR U GHOSH P JHA	GA, ASSAM SC. BTC
9	WP(C)/1836/2025	SRI VINAYAM KRISHNA Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM
10	WP(C)/1843/2025	ISAC RALSUN Versus THE STATE OF ASSAM AND ORS	MS. S CHUTIA MS. P CHUTIA MS. N HUSSAIN	GA, ASSAM SC, N C HILLS
11	WP(C)/1847/2025	SMTI MONGLEMBI DEVI Versus THE STATE OF ASSAM AND ORS	MR. R DE MS. D PATHAK	SC, HEALTH
12	WP(C)/1857/2025	ANAMIKA NATH Versus THE STATE OF ASSAM AND 3 ORS	P BARO N J DAIMARI	SC, CO OP

13	WP(C)/1859/2025	NARGISH PARVIN ALIAS NARGISH PARBIN AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 7 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	GA, ASSAM SC, BTC
14	WP(C)/1862/2025	ATUL CHANDRA MAHANTA Versus THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, FINANCE
15	WP(C)/1867/2025	KAMAL NARAYAN KALITA, Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, L G B R I M H DY.S.G.I.
16	WP(C)/1870/2025	ASI/GD JITU BARUAH Versus THE UNION OF INDIA	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
17	WP(C)/1877/2025	JAYASHREE BARGOHAIN Versus THE INDIAN OVERSEAS BANK AND ORS	MR. P MAHANTA MS. M BORGHAIN M DAS	
18	WP(C)/1878/2025	JAYANTA DEVA SARMA Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MS. A CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM
19	WP(C)/1882/2025	SHRI UTPAL BORAH Versus THE STATE OF ASSAM AND ORS	MR. B D CHOWDHURY MR A SAIKIA	GA, ASSAM
ADMISSION				
20	WP(C)/7000/2017	DEEPAK LALA Versus THE STATE OF ASSAM and 2 ORS.	MR.A DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM SC, AG SC, P & R D SC, FINANCE
21	WP(C)/1442/2018	NILABH DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M SARANIA MD. S U AHMED MS. I KEITZAR MS. S KAUSHIK	GA, ASSAM MR. P HAZARIKA (R-4) MS. P DAS MR. P K MUNIR
22	WP(C)/1450/2018	BABITA DEVI @ BABITA NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K SARMAH MR H BORAH MS A TALUKDAR	GA, ASSAM SC, AG MS. A VERMA(R-5)
23	WP(C)/2959/2018 FIXED	DR. BHABATOSH KUMAR ROY, Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI MR. A KALITA	MR. B DEKA (R4) MS. N BORDOLOI MR. B P CHANGMAI (R4) SC, HEALTH
24	WP(C)/3947/2019	JINA BORA SAIKIA @ RINA BORA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY	MR C BARUAH(SC, ACCNT.GEN.) MR. B D KONWAR(SC, MARKETING BOARD) GA, ASSAM MR S M T CHISTIE(SC, AGRICULTURE DEPT.) MR. N J GOGOI (SC, ASAMB)
25	WP(C)/889/2020 WITH WP(C)/3920/2017 (D/O)	GHANASHYAM BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH
26	WP(C)/1953/2020	NIZAMUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR I AHMED MD M RAHMAN	GA, ASSAM
27	WP(C)/2259/2020	JUNUMONI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B HALDAR MR. P THAKURIA MR. S BARMAN	GA, ASSAM SC, HEALTH AND F W
28	WP(C)/2411/2020	SI (B) (EX-S) PUTUL KUMAR DEKA Versus THE STATE OF ASSAM AND 9 ORS	MS C MEDHI MR. S NATH	GA, ASSAM ASSTT.S.G.I.

29	WP(C)/2584/2020	DHARMESWAR BORA Versus THE ASSAM GRAMIN VIKASH BANK AND ANR	MR A UPADHYAY MR. P UPADHYAY	MR. A GANGULY (r-1) MR. A DHANUKA (r-1) SC, A G V B
30	WP(C)/2690/2020	SULEMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM MR. A K DUTTA MR. B PURKAYASTHA
31	WP(C)/3028/2020	ABANI KR. TAMULI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	SC, PNRD SC, APSC
32	WP(C)/3047/2020	RITURAJ HAZARIKA Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I.
33	WP(C)/3445/2020	DIBYA JYOTI BORDOLOI Versus THE UNION OF INDIA AND 4 ORS.	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN	MRS. A GAYAN ASSTT.S.G.I.
34	WP(C)/3689/2020	HEMANTA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR MINTU SAIKIA MR. M SARMA	SC, PNRD
35	WP(C)/4323/2020	ALTAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MR. P N GOSWAMI MS. A AHMED	SC, WATER RESOURCE
	WITH I.A.(Civil)/1920/2020 in WP(C)/4323/2020	ALTAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	SC, WATER RESOURCE
36	WP(C)/7101/2022 FIXED	PRADIP KUMAR HAZARIKA Versus M/S NEW INDIA ASSURANCE COMPANY LIMITED AND 4 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH	MR S DUTTA (R-1 TO 4) MS. S. MOCHAHARI (R-1 TO 4) MR. S DUTTA (R-1 TO 4) MR S DUTTA (R-1 TO 4)
37	WP(C)/416/2025	HIMANGSHU DEKA Versus THE PUNJAB NATIONAL BANK AND ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR	SC, PNB
	WITH WP(C)/930/2025	HIMANGSHU DEKA Versus THE PUNJAB NATIONAL BANK AND 4 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	SC, PNB
39	WP(C)/659/2025 FIXED	SAUMYABRATA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
		ORDERS		
40	WP(C)/5146/2019	ANCHAD JWHALAO BRAHMA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR	SC, FOREST
	WITH I.A.(Civil)/2039/2020 in WP(C)/5146/2019	THE STATE OF ASSAM AND 5 ORS. Versus ANCHAD JWHALAO BRAHMA AND ANR.		MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MR. R SALOI
41	Cont.Cas(C)/51/2023	MUKUL DAS Versus R.K. PANDA	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. A K DUTTA
42	I.A.(Civil)/120/2023 in WP(C)/2992/2018	ABDUL LATIF Versus THE STATE OF ASSAM AND 5 ORS.	MR. B P BORAH MR P J DUTTA	GA, ASSAM SC, REVENUE

	WITH WP(C)/2992/2018	ABDUL LATIF Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA	GA, ASSAM
43	Cont.Cas(C)/125/2023	KHAGEN SAIKIA Versus DR. J B EKKA, IAS AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (r-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
44	WITH Cont.Cas(C)/116/2023	MOHENDRA MOHAN SAIKIA Versus DR. J. B. EKKA AND 2 ORS.	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
45	WITH Cont.Cas(C)/117/2023	RATUL SAIKIA Versus DR. J. B. EKKA AND 2 ORS.	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
46	WITH Cont.Cas(C)/118/2023	SISURAM BORAH Versus DR. J. B. EKKA AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (r-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
47	WITH Cont.Cas(C)/124/2023	MANIK CHANDRA MAZUMDAR @ MANIK MAZUMDAR Versus DR. J B EKKA, IAS AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
48	Cont.Cas(C)/768/2023	JATIN CHANDRA BASUMATARI Versus SAMIR K. SINHA AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	MR. P N GOSWAMI (R3) MR. B GOGOI (R-2) MR P NAYAK (R-2) MR. D GOGOI (R3) MR A CHALIHA (R-2) MR. I BORTHAKUR (R3)
49	Cont.Cas(C)/319/2024	RUHUL ALOM CHOUDHURY Versus SRI MUNINDRA NATH NGATEY	MR. A H ALAMGIR	
50	Cont.Cas(C)/380/2024	RAJANI CHOUDHURY AND 2 ORS Versus SYEDAIN ABBASI AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MS. R DEKA(R-6) MS. R DEKA(R-6) MR R M DAS(R-6) MR R M DAS(R-6) MR. C SHARMA (R-7) MR. C SHARMA (R-7) D JAIN (R-6) D JAIN (R-6)
51	Cont.Cas(C)/683/2024	BHUPEN CHANDRA GOSWAMI ALIAS BHUPEN GOSWAMI Versus ABHIJIT BARUAH	MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	MR. M BHAGABATI (R-1,2) MS. B TALUKDAR(R-1,2)

52	I.A.(Civil)/387/2025 IN WP(C)/2300/2022 (D/O) in Review.Pet./138/2023 WITH Review.Pet./138/2023	ON THE DEATH OF KAMALA PHUKAN HER HEIRS AND LEGAL REPRESENTATIVES NAMELY Versus THE SECRETARY, GOVT OF INDIA THE SECRETARY Versus KAMALA PHUKAN AND 3 ORS.	MR. B CHAKRAVARTY GA, ASSAM SC, REVENUE
53	I.A.(Civil)/804/2025 in WP(C)/5666/2023 WITH WP(C)/5666/2023	SIBA PRASAD BURAGOHAJN Versus THE STATE OF ASSAM AND 5 ORS SIBA PRASAD BURAGOHAJN Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORDOLOI MS M NIROLA MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA
54	I.A.(Civil)/909/2025 B/O in Cont.Cas(C)/576/2023 WITH Cont.Cas(C)/576/2023	SHRI BUBUL NATH Versus JAYANT NARLIKAR, IAS BUBUL NATH Versus JAYANT NARLIKAR, IAS	MR. R SARMA MR H TALUKDAR MR H TALUKDAR MR. K D SARMA
55	I.A.(Civil)/962/2025 in WP(C)/3959/2023 WITH WP(C)/3959/2023	SMTI. CHAMPA DEVI Versus THE STATE OF ASSAM AND 13 ORS LAKHESWAR DAS AND 16 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. B K DAS H P NEOG MR. B K DAS MR H P GUWALA H P NEOG MR. B GOGOI (r-1) MR P NAYAK(r-1) MR A CHALIHA(r-1) GA, ASSAM SC, FOREST SC, FINANCE MR. C S HAZARIKA, ADDL. SR. GOVT. ADVOCATE (R-5 & R-6) GA, ASSAM SC, AG MR P NAYAK (R-3) MR D GOGOI (R-1, R-2 & R- 7 TO R-14) MR K K MEDHI (R-4) SC, FOREST SC, FINANCE DEPTT.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/2202/2024	SANJAY KR BARMAN AND ANR Versus THE ELECTION COMMISSION OF INDIA AND ANR	MR B SINHA MR. H ISLAM	SC, ECI
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/912/2025 in WP(C)/6594/2023	FAYZUL HOQUE MAZUMDER Versus THE STATE OF ASSAM AND 8 ORS,	MRS. R RONGMEI	GA, ASSAM
	WITH WP(C)/6594/2023	FAYZUL HOQUE MAZUMDER AND 17 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. R MAJUMDAR MRS. R RONGMEI MS. J GHOSH	GA, ASSAM MR. P J PHUKAN MS. M BHATTACHARJEE MR. C SHARMA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
3	WITH WP(C)/562/2023	MANJULA BAYAN AND 171 ORS Versus THE STATE OF ASSAM AND 61 ORS	MR. A D GUPTA(P-25) MR. A R SIKDAR (P-25) MD A ALI MR. S I TALUKDAR(P-25) MR. S I TALUKDAR(P-25) D HUSSAIN	MR. S C KEYAL (r-24) MR S DEY (R-31) GA, ASSAM MR. D HUSSAIN (R-43) MR. N H LASKAR (r-37) MS.SHOMA DASGUPTA (R-31) MR. R A CHOUDHURY (R-43) MS. J BAISHYA (r-24) MR. R A MAZUMDER (R-43) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
4	I.A.(Civil)/960/2025 in WP(C)/3018/2022	RANTU BAISHYA Versus THE STATE OF ASSAM	MR H GUPTA	SC, HEALTH
	WITH WP(C)/3018/2022	RANTU BAISHYA Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MS. R M SARMAH	SC, HEALTH

ADMISSION

5	WP(C)/9441/2019	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
	WITH			
6	WP(C)/3182/2022	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
	WITH			
7	WP(C)/6345/2023	BUBUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
8	WP(C)/5548/2021	SATISH KUMAR YADAV Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI ASSTT.S.G.I.
9	WP(C)/6269/2022	RIJU DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. R MAJUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, APDCL
	WITH			
10	WP(C)/6631/2022	LALITA TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. U K NAIR MR. M P SARMA MR D KALITA	SC, APDCL
11	WP(C)/325/2023	NEERAJ SANGA Versus THE PUNJAB AND SINDH BANK AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR. S K SINGHA (R-1 TO 4) MR A BHARALI (R-1 TO 4)) MS S CHAKRABORTY
12	WP(C)/410/2023	DIGENDRA MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR . B MALAKAR	GA, ASSAM
13	WP(C)/491/2023	DIBYAJYOTI DANGARIA Versus THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	GA, ASSAM
14	WP(C)/820/2023	KIRTI MOHAN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM, MR. T.C. CHUTIA (R-1& 2) MR R DHAR, SC, HANDLOOM & TEXTILE DEPTT, (R-3 & 4)
15	WP(C)/901/2023	SMTI PINKI MONI BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. A LAHKAR	GA, ASSAM SC, PWD
16	WP(C)/1274/2023	SUMITRA PHOOKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR S CHAUHAN MR. A R SHOME RAJ HAZARIKA MR A J GHOSH MR D NANDI	GA, ASSAM SC, P W D
17	WP(C)/1766/2023	JC 5440032 NB/SUB (H/T) JADUMANI BARIK Versus THE UNION OF INDIA AND 2 ORS.	MR. A R TAHBILDAR	MR. B CHAKRAVARTY MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
	WITH			
	I.A.(Civil)/3629/2024 in WP(C)/1766/2023	THE DIRECTOR GENERAL OF ASSAM RIFLES, Versus JC 5440032 NB SUB H T JADUMANI BARIK		MR. A R TAHBILDAR
18	WP(C)/1919/2023	REKHA NARZARY BORO Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR MR A SARANIA	GA, ASSAM
19	WP(C)/2347/2023	CT-GD DIGANTA KUMAR DAS (FORCE NO. 041654102) Versus THE UNION OF INDIA AND 3 ORS.	MR. R PHUKAN MR. R MAHANTA	MR. S S ROY DY.S.G.I.

20	WP(C)/2502/2023	ALL ASSAM RETIRED JUDGES ASSOCIATION AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. K SARMA MR. J PATOWARY N GAUTAM	GA, ASSAM SC, AG SC, FINANCE
21	WP(C)/2631/2023	A.S.I. (U.B.) P. JOTINDRA SINGHA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM
22	WP(C)/3551/2023	NO. 020260105 CONST INDRA JOISHI Versus THE UNION OF INDIA AND 3 ORS	MR. P SARMAH MR. S UPADHAY MR. M SHARMA	MR. S K MEDHI MR. S S ROY DY.S.G.I.
23	WP(C)/3572/2023	SATYA BRATA DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR H GUPTA (r-1) DY.S.G.I.
24	WP(C)/3590/2023	MANIK CHANDRA BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. S UPADHAY MR. M SHARMA	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
25	WP(C)/3596/2023	SYED JAFAR ALI Versus THE CHIEF GENERAL MANAGER (HRA) AND 4 ORS	MS G DEKA MS. K KALITA	SC, APDCL
26	WP(C)/3630/2023	BOLIN SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR D S DEKA	GA, ASSAM SC, AG
27	WP(C)/4619/2023 B/O	TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS. J GHOSH	SC, P AND R.D. SC, FINANCE
28	WP(C)/4713/2023	SATRUDHAN SAHANI Versus THE UNION OF INDIA AND 6 ORS	MR. N H LASKAR	MRS S BARUAH DY.S.G.I.
29	WP(C)/4786/2023	DILUWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN	GA, ASSAM K U AHMED (R-6) SC, GAD SC, REVENUE
30	WP(C)/5288/2023 FIXED	VIJAY KUMAR L Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
31	WP(C)/5508/2023	LEENA DAS @ MUSSTT. ALINA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. T J MAHANTA (R-7) GA, ASSAM (R1 - R6) SC, AG MR. P P DUTTA MS P SARMA (R-7) MS. P P DAS (R-7)
32	WP(C)/5958/2023 FIXED	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA B.L. SARMA MR. M H ALI S M MUNIR	SC, P AND R.D. GA, ASSAM
33	WP(C)/6367/2023	HRITU RAJ DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MR. S BISWAS MS D DEVI	GA, ASSAM SC, PWD
34	WP(C)/7256/2023	MADHURAM BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. U SAIKIA MR. Z ISLAM	SC, SEC. EDU. SC, PWD
35	WP(C)/7264/2023	RUBUL GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI MR H P NEPAL MR P H KONWAR	GA, ASSAM

36	WP(C)/7290/2023	KANAK CHANDRA SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH	GA, ASSAM SC, WATER RESOURCE
37	WP(C)/7475/2023	LABONYA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS M D MEDHI MS J KALITA	GA, ASSAM SC, AG MR. FIRUZ KHAN (r-6,7,8) MR U CHAUDHURY (r-6,7,8) MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH (r-6,7,8) Q. KIBA (r-6,7,8) K. SUMI (r-6,7,8) MS LITO AWOMI (r-6,7,8) SC, FINANCE
38	WP(C)/427/2024	SMT. NANDA DAS Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	SC, AFDC
39	WP(C)/3184/2024	ASHOK KUMAR SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	SC, BTC SC. AGRICULTURE
40	WP(C)/3450/2024 FIXED	JOGANANDA SARMA Versus UCO BANK AND 5 ORS	MR A DASGUPTA MR MONOJ ROY	MR. M SHARMA (R- 1 TO 5) MS. S YASMIN (R- 1 TO 5) DY.S.G.I. SC. UCO BANK
41	WP(C)/3862/2024 FIXED	VIJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, PWD
42	WP(C)/4148/2024	ANAND KUMAR Versus THE CENTRAL BANK OF INDIA AND 6 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR. B K SEN(R-1 TO 7) MR. M SHARMA(R-1 TO 7) MS. S YASMIN(R-1 TO 7) MR R KALITA(R-1 TO 7) SC, CBI
43	WP(C)/5149/2024	SANGHAMITRA SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR GAURAV R DUTTA MR A R BAROOAH	R C SANCHATI(R-4) MR. B D CHOWDHURY(R-3) G BAISHYA (R-3) MR S SANCHETI(R-4) MR. A SANCHETI (R-4) MR. U GOSWAMI(R-4) SC, HEALTH
44	WP(C)/6105/2024	MUNIN DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM
45	WP(C)/7007/2024	JERINA BARUAH AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H ANSARI MR. S ALIM	SC, P AND R.D. MR. S DUTTA MR B GOGOI SC, FINANCE DEPTT.
46	WP(C)/605/2025	PRITI RANI ROY AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A H ALAMGIR	SC, HEALTH
ORDERS				
47	WP(C)/4941/2020	MAKUNDA CH KALITA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 8 ORS	MR. J C CHAUDHURY MR. N C BAROOAH MR. S M SARMA MR. M SARMA MR G C SHARMA	GA, ASSAM MR. P K MUNIR SC, HANDLOOM AND TEXTILE

48	WP(C)/789/2021	NILIMA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, GMC
49	Cont.Cas(C)/534/2022	MS. BOBBY DEKA AND 12 ORS Versus MUKESH CHANDRA SAHU AND ANR	MR. S KATAKI MS. R DUTTA	MR. D NATH
	WITH			
50	Cont.Cas(C)/498/2022	RINA PAUL AND 2 ORS Versus BIVASH MODI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D KALITA (R-1,2) MR. D NATH (r-1,2)
51	WP(C)/6485/2022	AMOLA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	SC, P AND R.D. GA, ASSAM SC, AG
52	Cont.Cas(C)/374/2023	SANKAR DAS AND 2 ORS. Versus ALOK KUMAR IAS AND 5 ORS.	MR. A K BHUYAN MS. B BHUYAN MS B BORA MS. M CHAKRABORTY	MR. P N GOSWAMI (r-3 TO 6) MR B CHOUDHURY (r-3 TO 6) MR. K P PATHAK (r-3 TO 6)
53	Cont.Cas(C)/474/2024	SURESH RAM Versus SAURABH SABHLOK	MR. R DE MS. D PATHAK	
	WITH			
54	WP(C)/2047/2013	SMTI ANITA DEVI and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA	C.G.C. MR.J M A CHOUDHURY MR.K K PARASAR(R-1 to 4) ASSTT.S.G.I.
	WITH			
55	WP(C)/3379/2013	SMTI ANITA DEVI AND 5 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.D DEVI	MR.D K SAIKIA MR.S S ROY ASSTT.S.G.I.
	WITH			
56	WP(C)/3382/2013	AMARJEET PRASAD and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	MR.D K SAIKIA ASSTT.S.G.I.
	WITH			
57	WP(C)/2804/2015	RAM NARESH RAI and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI MS.M JALAN	C.G.C. ASSTT.S.G.I. MR.A C KALITA
58	I.A.(Civil)/2718/2024 in WP(C)/1295/2018	LAKHI HANDIQUE Versus THE STATE OF ASSAM AND 7 ORS.	MR. P TALUKDAR	MR S DUTTA (R5-R8) MS. M K SHARMA (R5-R8) SR GA,ASSAM
	WITH			
	MC/65/2024	LAKHI HANDIQUE Versus THE STATE OF ASSAM AND 7 ORS.	MR. P TALUKDAR	SR GA,ASSAM
		HEARING		
59	WP(C)/4308/2017	POLASH JYOTI BORA Versus THE UNION OF INDIA and 6 ORS.	MR.S RAHMAN MR.SK MUKTAR	MR.Y DOLOIR- 1-7 ASSTT.S.G.I. SR. CGC
60	WP(C)/4195/2020 B/O	DIPAK DEY Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. Y S MANNAN MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/726/2025 B/O	ABDUL BARIK Versus THE STATE OF ASSAM AND 2 ORS.	MR A ISLAM	GA, ASSAM
MOTION				
2	WP(C)/6765/2024 FIXED	SUNIL DAS AND 11 ORS. Versus STATE OF ASSAM AND 11 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM SC, REVENUE
3	Cont.Cas(C)/182/2025 FIXED	SRIHARI DAS AND ANR Versus PRADEEP KUMAR DWIVEDI, IAS	MR. S ROY MR. M H LASKAR	
4	Cont.Cas(C)/191/2025	SRI JAGANNATH KUMAR Versus SRI CHETAN KUMAR SHRIVASTAVAAND ORS	MR. K SINGHA MR P J PATAR MR. A SALAMUDDIN	
5	WP(C)/1231/2025 FIXED	SRI PATUL LAL YADAV Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, REVENUE SC, PWD
6	WP(C)/1478/2025 FIXED	DHARMISTHA BORAH AND 2 ORS. Versus STATE OF ASSAM AND 2 ORS.	MR. S SAHU MS A ROY S SHAHI	GA, ASSAM SC, REVENUE
7	WP(C)/1581/2025 FIXED	BRAJANATH BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K TALUKDAR A BEGUM	GA, ASSAM SC, REVENUE
8	WP(C)/1582/2025 FIXED	SARITA DEVI JAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR H AGARWAL MR J SINGH	GA, ASSAM SC, REVENUE
9	WP(C)/1688/2025 FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM AND 5 ORS.	K U AHMED	GA, ASSAM SC, BTC SC, REVENUE
10	WP(C)/1714/2025 FIXED	SRIMATI PUTUL KALITA Versus THE STATE OF ASSAM	WASIM RAJA MS A MAJUMDER	GA, ASSAM SC, G M D A SC, GMC
	WITH I.A.(Civil)/881/2025 in WP(C)/1714/2025	SRIMATI PUTUL KALITA Versus THE STATE OF ASSAM	WASIM RAJA	GA, ASSAM SC, GMC SC, G M D A
11	WP(C)/1741/2025 FIXED	MAHMUDUL ALAM Versus THE STATE OF ASSAM AND 7 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, GDD SC, GMC

12	WP(C)/1755/2025 FIXED	TAIZ UDDN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	K U AHMED	GA, ASSAM SC, BTC SC, REVENUE
13	WP(C)/1767/2025 FIXED	SRI NAGA RAJU DANDA AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM SC, GMC SC, GDD
14	WP(C)/1771/2025	M/S LUNKPHI RANKHA ENTERPRISE Versus THE UNION OF INDIA	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. M BARUAH	SC, GST DY.S.G.I.
15	WP(C)/1835/2025 FIXED	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	SC, G M D A
16	WP(C)/1838/2025	INDUSTRIES AND TRADE FAIR ASSOCIATION, ASSAM AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, GST DY.S.G.I.
17	WP(C)/1844/2025	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ORS	MR. N H LASKAR	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
18	WP(C)/1846/2025	RITA BEGUM AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC. REVENUE SC, G M D A
19	WP(C)/1848/2025	BIREN CHANDRA DAS Versus STATE BANK OF INDIA AND 9 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I.
20	WP(C)/1850/2025	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND 2 ORS.	PETITIONER IN PERSON MR. B S LAHKAR	GA, ASSAM SC, REVENUE
21	WP(C)/1851/2025	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON MR. B S LAHKAR	GA, ASSAM SC, REVENUE
22	WP(C)/1852/2025	ABU TAHER MUSTANI Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR B P SARMAH B SAHA	GA, ASSAM SC, PWD
23	WP(C)/1856/2025	ARUN DIBRUWAL Versus UNION OF INDIA	MR A KHANIKAR R L CHUTIA	SC, GST SC, FINANCE AND TAXATION
24	WP(C)/1873/2025	DEBESWAR TAYE AND 29 ORS Versus THE UNION OF INDIA AND 6 ORS.	MR. A GANGULY MR. B PEGU MR B TAID	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
25	WP(C)/1874/2025	AMITA BHUWALKA Versus UNION OF INDIA AND ORS	MR H BETALA P K KHAKHOLIA S BORO	SC, FINANCE AND TAXATION DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)				
26	I.A.(Civil)/867/2025 in WP(C)/4746/2023	BITINISH SHIRA ALIAS ABAGI SHIRA AND ORS Versus THE UNION OF INDIA AND ORS	MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I.
	WITH WP(C)/4746/2023	BITINISH SHIRA @ ABAGI SHIRA AND 6 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. N HOQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR H GUPTA MR H SARMA MR B GOGOI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, FINANCE DEPTT. MRS. N BORDOLOI

ADMISSION

27	WP(C)/4105/2023 FIXED	IMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
28	WP(C)/4107/2023 FIXED	SHIW NATH SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (R-5) GA, ASSAM MD ASLAM (R-5) MS. M BARMAN MR N ANIX SINGH (R-5) MR. S S ROY MR M SAHEWALLA MR M SAHEWALLA MR H K SARMA (R-5)
29	WP(C)/4226/2023 FIXED	MUSSTT FATEMA KHATUN AND ANR Versus HAJI MD ABDUL RASHID AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MS. Z A ASADIA (R2) MS. Z A ASADIA (R2) MS B H SHIRIN (R2)
30	WP(C)/679/2024	MOHAN BAHADUR KARKI DARJJI @ MOHAN BAHADUR DARJJI Versus THE ASSAM GRAMIN VIKASH BANK AND 5 ORS (F)	MR. L MOHAN MR. P GOGOI	MR. A L MANDAL (r-5,6) MR. A. GANGULY (SC, AGVB) MR. A GANGULY (r-1 to 4) MR. A DHANUKA (r-1 to 4)
31	WP(C)/1720/2024	MD. BAHAR UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. K JAIN	MR S DUTTA SC, P AND R.D. GA, ASSAM MR. I A TALUKDAR (R-6) MRS M BARMAN MR. B HUSSAIN (R-6) MS N.RAHMAN (R-6) SC, REVENUE
32	WP(C)/4946/2024 FIXED	TAMANNA FERDUSI MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
33	WP(C)/5566/2024	SRI MANOJ KUMAR JAIN Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
34	WP(C)/6571/2024	RURAL CHILDRENS EDUCATION SOCIETY MODEL SCHOOL, KHARICALA-HALDIA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. D BORA MS. F RAHMAN	GA, ASSAM SC, SEC. EDU.
35	WP(C)/6757/2024	NAZIMUDDIN AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M H RAJBARBHUIYAN MR. A MANNAF	GA, ASSAM SC, REVENUE
36	WP(C)/6764/2024 FIXED	SALEMA HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM MR. P K ROYCHOUDHURY(R-4 AND 5) MD. A KHAN(R-4 AND 5) MR. A DEY (R-4 AND 5) SC, REVENUE
37	WP(C)/6792/2024 FIXED	SMTI. RUPANJALI BORA Versus THE STATE OF ASSAM AND ORS	MR. R SARMA MR. L GOGOI MS. D GOGOI	GA, ASSAM MR. J K GOSWAMI(R-7 TO 15) MR. J ABBAS (R-5,6) MR M HANDIQUE(R-5,6) MR A DEY (R10, R12, R13) MR D J BORO (R-7 TO 15)
38	WP(C)/238/2025 FIXED	TAHAZ ALI AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM SC, REVENUE
39	WP(C)/652/2025 FIXED	PARVEZ ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, FOREST
40	WP(C)/663/2025 FIXED	MD ALTAP HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN	SC, P AND R.D. GA, ASSAM

41	WP(C)/1209/2025 FIXED	KRISHNA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	DR G J SHARMA MS. K BHATTACHARYYA	GA, ASSAM
42	WP(C)/1311/2025 FIXED	BINITA DAS BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR. P K GOGOI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
ORDERS				
43	Cont.Cas(C)/673/2023 FIXED	ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 7 ORS	MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. B GOGOI SC, HEALTH AND F W
44	WP(C)/6437/2024	SIBESH BARMAN AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. S K SAIKIA MR A HOSSAIN MR D.S. BHATTACHARYA	GA, ASSAM SC, BTC
45	Cont.Cas(C)/94/2025 FIXED	HI SPEED LOGISTICS PVT LTD Versus ASHUTOSH AGNIHOTRI AND 3 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS G DUGAR	MR B K SINGH (R-3) MR B K SINGH (R-3)
46	I.A.(Civil)/319/2025 FIXED in WP(C)/1702/2024 WITH WP(C)/1702/2024	GURU PRASAD SATNAMI AND 9 ORS Versus THE STATE OF ASSAM AND ORS	MR S GAUTAM	GA, ASSAM SC, REVENUE
47	WP(C)/762/2025 WITH OFFICE NOTE, FIXED	GURU PRASAD SATNAMI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR S GAUTAM	GA, ASSAM SC, REVENUE
48	WP(C)/762/2025 WITH OFFICE NOTE, FIXED	DILIP KR SAHA Versus THE STATE OF ASSAM	ROFIQUL ISLAM T TALUKDAR	SC, CO OP GA, ASSAM
48	I.A.(Civil)/921/2025 in Cont.Cas(C)/50/2025 WITH Cont.Cas(C)/50/2025	M RAJA KISHORE Versus GIREEN DAS AND ORS	MR V KUMAR	MR. A K TALUKDAR
49	WP(C)/1120/2025 FIXED	GIREEN CHANDRA DAS AND 4 ORS. Versus DR. RAVI KOTA, IAS AND 8 ORS	MR. A K TALUKDAR A BEGUM	MR. D SAIKIA (R-6) MS. P R MAHANTA (R-1) MR. R BORPUJARI(R-6) MS M DAS (R-4,3,2) MS M DAS (R-4,3,2) MR. S DUTTA(R-6)
49	WP(C)/1120/2025 FIXED	BISHRAM GOUR AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MR. L SOREN	GA, ASSAM SC, REVENUE
50	WP(C)/1275/2025 WITH OFFICE NOTE, FIXED	RUNU DEKA Versus THE STATE OF ASSAM	MR. P P DUTTA MR. R ALI MR M BORO MS. P P DAS	SC, REVENUE
HEARING				
51	WP(C)/5946/2023 FIXED	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 11

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CrI.A./323/2019 WITH LCR 6 FILES. P.B-3.	MD RAFIQUE UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. B J GHOSH MR. I ALAM MR. T SK MS. R DUTTA	MR. A M BORA (R2-R3) MR. D GOGOI (R2-R3) MR. D K BAIDYA (R 2-R3) MS. C CHOUDHURY (R2-R3) PP, ASSAM
2	I.A.(CrI.)/850/2023 WITH LCR 5 FILES. P.B-2. in CrI.A./141/2022 WITH CrI.A./141/2022	DINKU DAS Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
	WITH CrI.A./141/2022	DINKU DAS Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA MR D DEKA	PP, ASSAM
3	CrI.A./140/2022 2 Y 10 M 8 D WITH I.A.(CrI.)/355/2022 in CrI.A./140/2022	RAJU NATH Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. M J BHATTACHARYYA MS. S DEVI	PP, ASSAM
	WITH I.A.(CrI.)/355/2022 in CrI.A./140/2022	RAJU NATH Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. M J BHATTACHARYYA MS. S DEVI	PP, ASSAM
4	I.A.(CrI.)/265/2025 FIXED. in CrI.A./378/2023 WITH CrI.A./378/2023	PUKUN CHOUHAN Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./378/2023	PUKUN CHOUHAN Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/982/2023 in CrI.A./378/2023	PUKUN CHOUHAN Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	I.A.(CrI.)/284/2025 WITH LCR 5 FILES. P.B-2. in CrI.A./149/2023	HASANUR RAHMAN Versus THE STATE OF ASSAM	U U KHAN MR A AHMED	PP, ASSAM

	WITH CrI.A./149/2023	HASANUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	MR. B HALDAR ((R-2) PP, ASSAM
		HEARING		
6	CRL.A(J)/53/2022 3 Y 3 M 12 D :WITH LCR 5 FILES. P.B-2. FIXED.	RITU RAMCHIARY Versus THE STATE OF ASSAM	MR. D K BAGCHI, AMICUS CURIAE	PP, ASSAM
7	CrI.A./254/2023 WITH LCR 4 FILES. P.B-4 VOL. FIXED.	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/307/2024 in CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
8	WITH CrI.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/703/2024 in CrI.A./258/2023	HABIBAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A M BORA MR. P DUTTA	PP, ASSAM
9	WITH CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/387/2024 in CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
10	WITH CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
11	WITH CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
	WITH I.A.(CrI.)/686/2024 in CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
12	WITH CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(CrI.)/737/2023 in CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(CrI.)/9/2025	RUKSANA BEGUM AND 2 ORS. Versus AZIZUL HOQUE AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
2	Crl.Rev.P./100/2025	MD FAYZAL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY	PP, ASSAM
3	Crl.Rev.P./101/2025	AMRI KARBI DEVELOPMENT COUNCIL Versus POUSING KAMEI	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	
4	Crl.Rev.P./102/2025	SOMA RANI BISWAS Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
5	Crl.Pet./238/2025 WITH LCR 1 FILE(SCANNED COPY), FIXED	SMT RUNUMONI BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R K D CHOUDHURY MR. A GOGOI	PP, ASSAM
6	Crl.Pet./296/2025 FIXED	ATIQR RAHMAN @ ATIKUL ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
7	Crl.Pet./329/2025 FIXED	MUSSTI FIROJA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
8	Crl.Pet./345/2025 B/O	ANOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
9	AB/795/2025	MOFIZUL ALI @ MOFIZUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N MAHAJAN A.ISLAM	PP, ASSAM
ADMISSION				
10	Crl.Pet./223/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	DR. MANIK HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N GAUTAM	MR. R A CHOUDHURY (R-2) MR. R A MAZUMDER (R-2) PP, ASSAM

11	Crl.Pet./1005/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	MADHURJYA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. SK S N MOHAMMAD (R-2) MR. S RAHMAN (R-2) MR. A IKBAL (R-2) PP, ASSAM
12	Crl.Pet./1039/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	SHAMSUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	MR. JUNM LASKAR (R-2) MS. J GHOSH (R-2) PP, ASSAM
13	Crl.Pet./1610/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	IDRISH ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
14	CRL.A(j)/28/2025	BUKON DAS Versus THE STATE OF ASSAM		PP, ASSAM
15	Crl.Pet./51/2025 B/O	MOSTAFIZUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	MR. SARFRAZ NAWAZ, AMICUS CURIAE (R-2) PP, ASSAM
16	Crl.Pet./57/2025 B/O	ALI HOSSEN @ ALI HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	MR. SARFRAZ NAWAZ, AMICUS CURIAE (R-2) PP, ASSAM
17	Crl.A./103/2025	BABUL DEBNATH Versus THE STATE OF ASSAM	MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	PP, ASSAM
	WITH I.A.(Crl.)/302/2025 in Crl.A./103/2025	BABUL DEBNATH Versus STATE	MS. S KANUNGOE C V INTONG	PP, ASSAM
18	Crl.Pet./184/2025 FIXED	NASER KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
19	Crl.Pet./203/2025 WITH LCR 1 FILE(SCANNED COPY), FIXED	ANAMUL HAQUE Versus NILUFA SULTANA BARBHUIYA	MR. L MOHAN MR A HOSSAIN	MRS. P GOSWAMI MS. N SAIKIA MS. A. BORA
20	Crl.Pet./281/2025 FIXED	RAHMAN TARIQUE MASHUD Versus ARJOO AHMED	MR. B J MUKHERJEE MR. S BISWAS MR. H BURAGOHAINE MS D DEVI	MRS. A G CHOUDHURY MR. R SHARMA
ORDERS				
21	Crl.A./57/2022 WITH OFFICE NOTE, FIXED	MANTU GARH Versus THE STATE OF ASSAM	MR. B K SEN MR F HAQUE MR A HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/826/2024 in Crl.A./57/2022	MANTU GARH Versus THE STATE OF ASSAM ,	MR. B K SEN MR. B K SEN MR A HUSSAIN	PP, ASSAM
22	Crl.Rev.P./483/2022 WITH LCR 2 FILES, B/O	HEMANTA GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. T R SARMA MR. A K ROY	MR. P J SAIKIA, SR. ADV (R-2) MR. A K GUPTA (R-2) PP, ASSAM
23	Crl.A./87/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
	WITH I.A.(Crl.)/292/2024 in Crl.A./87/2024	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
24	I.A.(Crl.)/130/2024 FIXED in Crl.Rev.P./1016/2024	ABDUR RAHIM @ RAHIM BADSHA Versus HASNA KHATUN	MR. S A AHMED	MR. R ALI MR. H A AHMED
	WITH Crl.Rev.P./1016/2024 (Filing Number)	ABDUR RAHIM @ RAHIM BADSHA Versus HASNA KHATUN (A)	MR. S A AHMED	

25	Crl.A./241/2024 WITH OFFICE NOTE, LCR 3 FILES, P.B.-1, B/O	ISMAIL ALI @ MD. ISMAIL Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN MR. A AHMED N ISLAM	PP, ASSAM
26	Crl.A./310/2024 WITH LCR 5 FILES, OFFICE NOTE, FIXED WITH I.A.(Crl.)/907/2024 in Crl.A./310/2024	SOIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	MR. N MAHAJAN, AMICUS CURIAE (R-2) PP, ASSAM
27	Crl.Pet./891/2024 WITH LCR 2 FILES, B/O	ANAND DEB Versus THE STATE OF ASSAM AND ANR	MS. S KANUNGOE MS. J CHETTRY	PP, ASSAM
28	Crl.A./11/2025 WITH OFFICE NOTE, LCR 3 FILES, B/O WITH I.A.(Crl.)/16/2025 in Crl.A./11/2025	JANAK SWARGIARY Versus THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
29	Crl.A./71/2025 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/177/2025 in Crl.A./71/2025	JAMIR ALI Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN MR. J ISLAM	PP, ASSAM
30	Crl.Rev.P./82/2025 FIXED	JAMIR ALI Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN MR. J ISLAM	PP, ASSAM
31	Crl.Rev.P./82/2025 FIXED	ASIF ALI MIR Versus ANJITA BAISHYA ALIAS ANJUMAN MIR	MS. M DEV MS P DEB MS N DEB S RABHA	
31	I.A.(Crl.)/87/2025 WITH OFFICE NOTE, B/O in Crl.A./30/2025 WITH Crl.A./30/2025	NAZRUL ISLAM @ MD NAJRUL ISLAM Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
31	I.A.(Crl.)/87/2025 WITH OFFICE NOTE, B/O in Crl.A./30/2025 WITH Crl.A./30/2025	NAZRUL ISLAM @ MD NAJRUL ISLAM Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR T H HAZARIKA(R-2) MR M CHETIA(R-2) MR A RASHID (R-2) MR. K ISLAM(R-2) MR. D ROY(R-2) PP, ASSAM
32	Crl.Pet./143/2025 FIXED	SWATI BIDHAN BARUAH Versus ELIMA BEGUM AND 22 ORS.	SWATI B BARUAH (TG) PETITIONER IN PERSON	
33	I.A.(Crl.)/182/2025 WITH OFFICE NOTE, FIXED in CRL.A(J)/1500/2025 WITH CRL.A(J)/1500/2025 (Filing Number) WITH I.A.(Crl.)/1426/2025 (Filing Number)	BINOD MAHATO Versus THE STATE OF ASSAM. BINOD MAHATO Versus THE STATE OF ASSAM AND ORS	MR. S BISWAS DEEPSIKHA DEVI DEEPSIKHA DEVI	PP, ASSAM
34	Crl.Pet./189/2025 FIXED	ABDUL MALEK AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	PP, ASSAM
35	I.A.(Crl.)/213/2025 FIXED in Crl.Rev.P./210/2025 WITH Crl.Rev.P./210/2025 (Filing Number)	PRASANT DAS Versus THE STATE OF ASSAM AND ANR PRASANT DAS Versus THE STATE OF ASSAM AND ANR (A)	MR. D GOSWAMI K H SAIKIA MR. D GOSWAMI	PP, ASSAM

36	Crl.Pet./248/2025 FIXED	KESHAB GOGOI Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
37	I.A.(Crl.)/298/2025 B/O in CrI.A./91/2025 WITH Crl.A./91/2025	MD ASIQUL ALI ALIAS ASIKUL ISLAM AND ANR Versus THE STATE OF ASSAM ASIQUL ALI @ ASIKUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM PP, ASSAM
38	Crl.Pet./321/2025 FIXED	SUKHDEEP SINGH Versus THE STATE OF ASSAM AND ANR.	MR. A LAL M K DEB	PP, ASSAM
39	Crl.Pet./322/2025 FIXED	SAYESTA KHAN Versus TAPAN KUMAR DAS	MR. M I HUSSAIN N. UDDIN MR. N ISLAM R KHA	
40	Crl.Pet./343/2025 FIXED	DEBASISH DAS Versus THE STATE OF ASSAM AND ANR	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI MS. S NATH	PP, ASSAM
HEARING				
41	Crl.Pet./66/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	PRASANNA JIT PATHAK @ PRASANNA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI	MS. D SAIKIA, AMICUS CURIAE (R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/9/2025 FIXED	SANJAY KR. SHAH AND ANR Versus SMTI. JAHANARA BEGUM @ SABANA BEGUM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	
2	Tr.P.(C)/17/2025	MRS ELIZABETH BRAHMA Versus SRI SANSUMA ISWARY	MR P K DAS MR. M BARUAH MS. L SARKAR	
3	CRP(IO)/73/2025 FIXED	ROBIN BHUYAN AND ANR Versus DIPALI BHUYAN AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. V PANDEY MR. B B KAKATI	
4	CRP(IO)/99/2025 FIXED	NOBIN GOGOI Versus SAMAR DAS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	
5	CRP(IO)/111/2025 FIXED	SUBRATA DAS AND ANR Versus M/S JAIN UDYOG	MR. D CHAKRABARTY MS D.CHAKRABARTY	
6	CRP(IO)/112/2025 FIXED	AZIR UDDIN MAZUMDAR Versus SHAMIMA YEASMIN MAZUMDAR @ SHAMMI MAZUMDAR AND 8 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	
7	CRP(IO)/116/2025 CAVT. NO.025220/25,N	ON THE DEATH OF DURGA BHATRA HIS LEGAL HEIRS NAMELY DEBDAS BHATRA AND ORS Versus ROSSELL TEA LIMITED AND ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA FOR CAVEATOR
8	CRP(IO)/118/2025	KASIMUDDIN AHMED Versus MD HIFJULOR RAHMAN AND ANR	MR D S DEKA	
ADMISSION				
9	CRP(IO)/408/2024 PART-HEARD, FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS JAYANTA DEKA AND 2 ORS Versus ON THE DEATH OF KANU PRIYA DAS HISS LEGAL REP. JAYANTA DAS @ JAY JAYANTA DAS	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P S DEKA (R-1) MR. B K BHAGAWATI(R-1) MR B S DEKA(R-1)

10	WITH CRP(IO)/222/2024	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)
11	CRP(IO)/110/2019	RUNUMI GOGOI SAIKIA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	Mukesh Sharma (R-3) MS F RAHMAN (R-3) ASSTT.S.G.I.
12	CRP/181/2019 B/O	RAJEEV GOSWAMI @ RAJIB GOSWAMI Versus ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS LEGAL HEIRS SMT. SUDESNA KHOUND AND ANR	MS. M DEVI MR. N C DAS MR A DEY MR A DAS	MR. P J SAIKIA MR. A K GUPTA
13	WITH RSA/33/2020	SMTI NANDITA GOALA Versus THE LEGAL HEIRS OF LATE GITA RANI SAHA AND 4 ORS.	MR H K BAISHYA MR. B CHAKRAVARTY MS THUYEKHRULU MS. G SHARMA	MR. SHEELADITYA
14	CRP/7/2024	NEELAKSHI SANDILYA AND ANR Versus MD KHABIRUDDIN AHMED	MR K KHANNA MS M DAS	MD K RAHMAN MR. SAIDUL ALOM
15	CRP(IO)/206/2024 B/O	NITYANANDA PATRA AND ANR Versus RENU GOHAIN AND 2 ORS	MR. P SUNDI	MR. M R SODIAL(R-1 TO 3) MS S Z HAYAT(R-1 TO 3) MS B H SHIRIN(R-1 TO 3)
16	CRP(IO)/548/2024 FIXED	DADUL BORAH Versus USIT BORA AND ANR.	MR. A R SHOME MR A J GHOSH MR N ALAM	MR B SHARMA MR S SHARMA MR. M HASSAN
17	RFA/17/2025	TANMAY GOHAIN Versus ASSAM AGRICULTURAL UNIVERSITY	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	SC, AAU
18	RFA/18/2025	BIJOY TUMUNG Versus NIREN CHOUDHURY 5 ORS	MR. H C SARMA	
19	FAO/19/2025	MANOJ KALITA Versus KUSHAL RANGPI AND 2 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. T NATH	
20	Mat.App./22/2025	XXXXXXX Versus XXXXXXX	MR. U J SAIKIA	
21	MACApp./113/2025	SRI BHABEN BORAH Versus SMTI MALA SARMAH AND 2 ORS	DR. U BARUAH RANJU R S BARUAH MR. A BHATTACHARYYA	
22	MACApp./114/2025	SABITA BASUMATARY AND ANR Versus IFFCO TOKYO GENERAL INSURANCE COMPANY LIMITED	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS. U NANDA MR. A K DAS MS. S. CHANDA	
23	MACApp./115/2025	NILIMA ISLARY Versus IFFCO TOKYO GENERAL INSURANCE COMPANY LTD	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	
24	MACApp./116/2025	ORIENTAL INSURANCE COMPANY LTD Versus MD YAJUL @ IJUL @ YADUL HUSSAIN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1058/2025 in MACApp./116/2025	ORIENTAL INSURANCE COMPANY LTD, Versus MD YAJUL @ IJUL @ YADUL HUSSAIN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

25	MACApp./118/2025	THE RELIANCE GENERAL INSURANCE CO LTD Versus UDIT KUMAR BORAH AND 2 ORS	MR. A J SAIKIA MR. S. PEGU	MR. M TALUKDAR
	WITH I.A.(Civil)/1065/2025 in MACApp./118/2025	THE RELIANCE GENERAL INSURANCE CO LTD Versus UDIT KUMAR BORAH AND 2 ORS	MR. A J SAIKIA MR. S. PEGU	MR. M TALUKDAR
26	MACApp./119/2025	SRI TAPAN DEKA Versus M/S IFFCO TOKIO GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. S SINGH MR. A BHATTACHARYYA	
27	MACApp./120/2025	SRI JAYANTA DEKA Versus LANKESWAR KALITA AND 2 ORS	DR. U BARUAH RANJU R S BARUAH MR. A BHATTACHARYYA	
FOR HEARING U/O XLI RULE II C.P.C.				
28	RERA APPEAL/2/2025	GANESH DAS AND ANR Versus ARYA ELECTORS (INDIA) PRIVATE LIMITED	MR. S CHAKRABORTY MS. M DAS	
29	RSA/38/2025	THANU LAHON Versus KIRITMOTI SATNAMI AND 2 ORS	MR. A BISWAS MR N P DAS MR P K BASU S PAUL	
30	RSA/39/2025 CAVT. NO.02242/025,	RADHA RANI DAS AND 3 ORS Versus ASHISH MAZUMDAR AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR B KAUSHIK MR. P BORAH K BHARALI FOR CAVEATOR
ORDERS				
31	CRP/198/2015 FIXED	RITU BARUAH Versus PRABHAT MAHANTA	MR.H DAS MR.B SHARMA MR.D CHAKRABARTY MR. U SAIKIA	MR.D SARMAH MR.S K GHOSH MS.F AHMED
32	MACApp./786/2018 WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD. Versus SMTI. AMBIKA MILI and 5 ORS	MR. S DUTTA MS. P DEHINGIA MS. M CHOUDHURY MR. A DHAR MR. C SHARMA MR. R B DEKA MR. SIDHANT DUTTA	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MR. D BANERJEE (R1)
	WITH I.A.(Civil)/1726/2022 in MACApp./786/2018	SMTI. AMBIKA MILI and 3 ORS Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. K BHATTACHARJEE MS B TALUKDAR	MR SISHIR DUTTA MR. C SHARMA MS P DEHINGIA MR. SIDHANT DUTTA
33	Tr.P.(C)/80/2019	PAYAL SARKAR (DEY) Versus SANKAR DEY AND ANR	MR H R A CHOUDHURY MR. A AHMED MRS. S ISLAM	
34	CRP(IO)/260/2022 B/O	BABUL DAS Versus SIMA RANI DAS AND 10 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	
35	MACApp./341/2022 WITH LCR, B/O	DEEPAK KEJRIWAL Versus M/S KAMENG ENGINEERING AND 3 ORS.	MR K AGARWAL MR. A K GUPTA	MRS L SHARMA (r-2) MR. K K BHATTA (r-2)
36	MACApp./805/2022 WITH LCR, B/O	ALI RAMJAN ISMAHIL @ MD. RAMJAN ALI AND ANR. Versus HATEM ALI AND ANR.	MR. K BHATTACHARJEE MS B TALUKDAR	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
37	I.A.(Civil)/1780/2023 in RSA/165/2016 (D/O), WITH LCR, FIXED in RSA/165/2016	SRI MONORANJAN DHUBI and 3 ORS Versus ON THE DEATH OF YUNUS ALI,	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	MS. R CHOUDHURY (r-2,4) MS F N ZAMAN (r-2,4) MS. B. HAZARIKA (r-2,4)

	WITH I.A.(Civil)/1781/2023	SRI MONORANJAN DHUBI AND 3 ORS Versus ON THE DEATH OF YUNUS ALI	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	
	WITH I.A.(Civil)/1782/2023	SRI MONORANJAN DHUBI and 3 ORS Versus ON THE DEATH OF YUNUS ALI	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	
	WITH I.A.(Civil)/659/2025	MONORANJAN DHUBI AND ORS Versus ROISUL HOQUE AND ORS	MS. S D GUPTA MS SUPRIYA DASGUPTA MS SUPRIYA DASGUPTA	MS. R CHOUDHURY
38	I.A.(Civil)/2546/2023 WITH LCR AND DOCUMENTS, OFFICE NOTE, B/O in RSA/58/2022 WITH RSA/58/2022	SAMAR ALI AND 2 ORS. Versus SABED ALI @ SABEDULLA AND 8 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI	MR. A R SHOME
	WITH RSA/58/2022	SABED ALI @ SABEDULLA AND ORS. Versus SAMAR ALI AND 3 ORS.	MR. A R SHOME MR. P MAZUMDER	MR. N SARKAR (r-4) S BORGHAIN (R1-R3) MS. B DEVI (R1-R3) MR BAPLU CHAKMA (R1-R3)
39	WITH RSA/60/2022	SABED ALI @ SABEDULLA AND ORS. Versus SAMAR ALI AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MR. N SARKAR (r-4) S BORGHAIN (R-1 TO 3) MS. B DEVI (R-1 TO 3) MR BAPLU CHAKMA (R-1 TO 3)
40	I.A.(Civil)/2217/2024 B/O in RFA/7900/2024	BINAPANI DAS AND 4 ORS Versus ON THE DEATH OF NIRMAL DAS HIS LEGAL HEIRS ANUPAM DAS AND ORS	M ALAMGEER MR. A ALAM MR. M ALAM MR. A I UDDIN	MR. R BARUAH(R-1,5) MR. A IKBAL(R-1,5) MS. M NATH(R-1,5) MS S SIDDIQUA(R-1,5) MS. J SARMA(R-1,5)
	WITH RFA/7900/2024 (Filing Number)	BINAPANI DAS AND 4 ORS Versus ON THE DEATH OF NIRMAL DAS HIS LEGAL HEIRS ANUPAM DAS AND ORS F	MR. A ALAM	
41	I.A.(Civil)/796/2025 WITH LCR, B/O in MACApp./6/2024 WITH MACApp./6/2024	SHRIRAM GENERAL INSURANCE CO LTD Versus PANKAJ BORAH AND ANR	MS. P BORTHAKUR MR S K BEHARA	MR R BARUAH
42	I.A.(Civil)/889/2025 FIXED in CRP/53/2024 WITH CRP/53/2024	SHRIRAM GENERAL INSURANCE CO. LTD Versus PANKAJ BORAH AND ANR. FAKAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND ORS	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. R BORUAH (R-1) MR A BHARALI (r-2) MR D J NATH (r-1) GA, ASSAM
	WITH CRP/53/2024	FAKAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
43	I.A.(Civil)/924/2025 B/O in MACApp./648/2024 WITH MACApp./648/2024	SRI NANDESWAR BARUAH, Versus THE ORIENTAL INSURANCE COMPANY LTD	MR. R BORUAH MR R BORAH	MS. R D MOZUMDAR
	WITH MACApp./648/2024	ORIENTAL INSURANCE COMPANY LTD Versus NANDESWAR BARUAH AND 2 ORS. F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. I H LASKAR(R-2,3) MR. P K DEKA(R-2,3) MR. R BORUAH MR. B POYOM (R-2,3) MR. P DAIMARY(R-2,3) MR. R. KARIM(R-2,3) MS. N M LONGKENG(R-2,3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/937/2025 in Cont.Cas(C)/451/2020	IUNUSH ALI Versus PREETOM SAIKIA	MR. R C SAIKIA	SC, SEC. EDU.
	WITH Cont.Cas(C)/451/2020	IUNUSH ALI AND 19 ORS. Versus PREETOM SAIKIA AND ANR.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MR. N J KHATANIAR (R-1) SC, SEC. EDU.
2	I.A.(Civil)/938/2025 in Cont.Cas(C)/424/2023	ALAKA RANI PAUL Versus SIDHARTH SINGH	MS. S KANUNGOE MS. J CHETTRY MR. S SEAL	MR. T A CHOUDHURY
	WITH Cont.Cas(C)/424/2023	ALAKA RANI PAUL Versus SIDHARTH SINGH AND 2 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	MR. A Y CHOUDHURY (R-2) MR. T A CHOUDHURY (R-3)
3	I.A.(Civil)/969/2025 in Cont.Cas(C)/279/2024	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus SMTI J. KEERTHI,	MR D CHOUDHURY MR T CHAKRABORTY	SC, P AND R.D. SC, FINANCE
	WITH Cont.Cas(C)/279/2024	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus RAVI KOTA AND 5 ORS.	MR T CHAKRABORTY MS. P GARGO	MR. K KONWAR(R-5) MR. K KONWAR(R-5) MR. B GOGOI(R-6) MS. N BORAH(R-5) MS. N BORAH(R-5) MR P NAYAK(R-6) MR S DUTTA(R-5) MR S DUTTA(R-5) MR A CHALIHA(R-6)
4	I.A.(Civil)/976/2025 in Cont.Cas(C)/413/2023	SRI JADAV BORAH AND 3 ORS Versus SRI NARAYAN KONWAR AND 8 ORS	MS. B BHUYAN MRS. R S DEURI MR D S DEKA	MR. D SAIKIA MR. A PHUKAN
	WITH Cont.Cas(C)/413/2023	JADAV BORAH AND 3 ORS. Versus NARAYAN KONWAR AND 5 ORS	MS. B BHUYAN MRS. R S DEURI MS P.BORAH MS M.CHAKRABORTY	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1) MR. A PHUKAN (r-1)

5	I.A.(Civil)/999/2025 in Cont.Cas(C)/194/2022	SRI BHAIRAB KUMAR MEDHI and ANR Versus SRI PREETOM SAIKIA, IAS SPECIAL COMMISSIONER TO THE GOVERNMENT OF ASSAM	MS N MAHANTA	
	WITH Cont.Cas(C)/194/2022	BHAIRAB KUMAR MEDHI AND 3 ORS Versus PREETOM SAIKIA, IAS AND ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. N J KHATANIAR SC, SEC. EDU.
		ORDERS		
6	Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND ANR.	MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA (R2, R3, R4) MR S M T CHISTIE (R2, R3, R4) MR. N J KHATANIAR (R3) MR. U SARMA (R4) MR A CHALIHA (R2)
7	Cont.Cas(C)/26/2021	Y KUNJULAL SINGHA Versus PREETOM SAIKIA	MR A R BHUYAN MR. M A I HUSSAIN	
8	Cont.Cas(C)/36/2021	PHUKAN DEKA Versus PREETOM SAIKIA AND ORS	MRS. K DEVI MS R P BARUAH	MR. D SAIKIA MS. B S GOYAL (R-8) MR. K K DUTTA MR B KAUSHIK MR. A J HAZARIKA(R-8) MS. N RAJMEDHI(R-8) MS B CHAUHAN(R-8)
9	Cont.Cas(C)/57/2021	DULAL KAPASIA Versus PRITOM SAIKIA AND 2 ORS	MRS. K DEVI MS R P BARUAH	
10	Cont.Cas(C)/71/2021	POMPEE SARKAR Versus PHAINDRA JIDUNG AND ANR	MR. D C BORAH MR. K M HASSAN	
11	Cont.Cas(C)/73/2021	ANITA BORO Versus M ANGAMUTHU, IAS AND 3 ORS	MR. S SHARMA MS G M THAKUR	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
12	Cont.Cas(C)/75/2021	FAIZUR ROHMAN Versus PREETAM SAIKIA, IAS, AND 3 ORS	MR. A DEKA	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MR B KAUSHIK (R-3)
13	Cont.Cas(C)/293/2021	SMT. KUNJAMAI BORDOLOI Versus DR. (MRS.) BIJOYA CHOUDHURY AND 9 ORS	MR. D BORAH	MR J CHUTIYA (r-6) MR. D NATH (R-2) MR B DEURI (R-4) MS R GOGOI MS. S KEMPRAI (r-6)
14	Cont.Cas(C)/487/2021	MD. NUR SHAHED ALI Versus MR. NARAYAN KONWAR AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA (r-3) MR S DAS (r-3)
15	Cont.Cas(C)/166/2024 FIXED	SHORIFUL ISLAM Versus NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	MD S HOQUE (R-4) MR. M DEKA (R-4)
16	Cont.Cas(C)/383/2024	SACHIN DEKA Versus PRADIP KUMAR DIBEDI	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR R CHETRY	MS U DAS(R-1) MR. N K DAS(R-1)
17	Cont.Cas(C)/400/2024 FIXED	MIR JOYNAL ABEDIN Versus SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
18	Cont.Cas(C)/460/2024 FIXED	SAIDUR RAHMAN AND 18 ORS Versus SMTI MOMOTA HOJAI	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	MR S M T CHISTIE
19	Cont.Cas(C)/554/2024 B/O	JACHIMUDDIN CHOWDHURY Versus SMT. MAMTA HOJAI	MR J ABEDIN MR M Z RAHMAN	

Versus
J. P. BRAHMA AND ANR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1780/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. ABDUL ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
2	Bail Appln./1924/2024 WITH CASE RECORD(SCANNED COPY)	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
3	Bail Appln./3157/2024 WITH CASE RECORD(SCANNED COPY)	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
4	Bail Appln./43/2025	MAFIJUL HAQUE Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
5	Bail Appln./394/2025 WITH CASE RECORD(SCANNED COPY), FIXED WITH	NAKUL BORO Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
6	Bail Appln./391/2025	BIJOY BISWAS Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
7	Bail Appln./428/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAJIB RAY Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR C V INTONG	PP, ASSAM
8	Bail Appln./502/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SAMIRAN DAS Versus THE STATE OF ASSAM AND ANR.	MR A ATREYA MS. C KALITA	PP, ASSAM
9	Bail Appln./564/2025 FIXED	RANJIT BARMAN Versus THE STATE OF ASSAM AND ANR.	MR A K AZAD	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
10	Bail Appln./642/2025 FIXED	RUPCHAND ALI Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
11	Bail Appln./703/2025 WITH OFFICE NOTE, FIXED	KHUPKHOLEN SINGSON Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM

12	Bail Appln./724/2025 FIXED	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
13	Bail Appln./728/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ZAKIR HUSSAIN @ MD ZAKIR ALI Versus THE STATE OF ASSAM AND ANR.	MR G U AHMED MR. R ISLAM	PP, ASSAM
14	Bail Appln./735/2025 FIXED	RIJJAK ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
15	Bail Appln./736/2025 WITH CASE RECORD(SCANNED COPY), B/O	SHANKAR DEBNATH Versus NARCOTICS CONTROL BUREAU	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	SC, NCB
<u>BAIL HEARING</u>				
16	AB/576/2025 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS A KHATUN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/33/2025	ANZITA SAIKIA Versus UCO BANK AND 2 ORS	PETITIONER IN PERSON	SC. UCO BANK
ADMISSION				
2	WP(C)/3081/2017 FIXED	GAMBHIR CH. DEORI Versus THE STATE OF ASSAM and 3 ORS.	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
3	WP(C)/1712/2018	PRANDEEP SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY MR. A DUTTA	GA, ASSAM
4	WP(C)/7548/2019	M/S. KLIRDAP STONE CRUSHER Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	SC, FOREST SC, K A A C
5	WITH WP(C)/7533/2019 B/O	M/S. JAPILANGSO STONE CRUSHER Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	SC, FOREST SC, K A A C
6	WP(C)/18/2020 FIXED	JITEN DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. B. GOGOI, GA, ASSAM PP, ASSAM SC, C B I
7	WP(C)/6675/2021	SUSMITA DAS AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR G GOSWAMI (SC, RAILWAY) MR. B CHOUDHURY (SC, APDCL, R-2,3) MR. B SARMA (SC, RAILWAYS, R-1) MR. B DEORI (GA, ASSAM, R-4,7) MR. M BORAH (R-6) MS B BORA (R-6) SC, RAILWAY
8	WITH I.A.(Civil)/2563/2024 in WP(C)/6675/2021	THE UNION OF INDIA Versus SUSMITA DAS AND ORS		MR H BEZBARUA
8	WP(C)/71/2022 B/O	RAJENDRA KUMAR BHANSALI Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR J C GAUR MS. M GAUR	MR. O P BHATI MR T C DAS MR. P SARMA SC, GMC MR. S K GUPTA MS. M K GOGOI
9	WP(C)/1669/2022	SAIFUDDIN AHMED Versus THE COLLECTOR AND ANR	MR. M A SHEIKH MR. P K SARMA MS M KAKOTY MS F INTAZ MR. M R Z CHOUDHURY MS R SAHIN	GA, ASSAM MS. B BHUYAN SC, EXCISE DEPTT.

10	WP(C)/3017/2022	DILIP KUMAR SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE MR D DAS MS E NATH	GA, ASSAM MR H ROHMAN (r-5) MD E AHMED (r-5) MR. F A HASSAN (r-5)
11	WP(C)/3665/2022	MADHUPUR TEA ESTATE PRIVATE LIMITED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI R SARMAH MR J BORAH MS M KAKOTY	GA, ASSAM SC. REVENUE
12	WP(C)/3986/2022	SMTI. BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (r-5,6) GA, ASSAM MR P C GOSWAMI (r-5,6) MR. P P DAS (r-5,6) SC, REVENUE
WITH				
13	WP(C)/5685/2021	BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M NATH MR. A BHATTACHARJEE MS. P CHUTIA	GA, ASSAM MR P C GOSWAMI MR. P P DAS (R-7) MR. P P DAS (R-7) SC, P H E
WITH				
14	WP(C)/3971/2022	SMTI. BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (R-9,10) SC, P AND R.D. MR P C GOSWAMI (R-9,10) MR. P P DAS (R-9,10) MR B DEORI, JR. GA, ASSAM (R-3 & 5)
15	WP(C)/4095/2022	GIRINDRA MAZUMDAR @ GIRINDRA KUMAR MAZUMDAR AND ANR. Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. S G BARUAH(R-4) MR. B BORGOHAIN (R-4) MR B SAIKIA(R-4) MR. S. RONGPI(R-4) SC, K A A C
16	WP(C)/4591/2022	N E TRADE AND TRANSPORT AND ANR Versus FOOD CORPORATION OF INDIA AND 5 ORS	MR. P P BARUAH MR. R SARMA	SC, F C I
17	WP(C)/4947/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
WITH				
18	WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
WITH				
19	WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
20	WP(C)/5601/2022 FIXED	NUR ISLAM AND 16 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE
WITH				
21	WP(C)/6220/2022	FAYZ AHMED AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
WITH				
22	WP(C)/1987/2023	AIN UDDIN AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
WITH				
23	WP(C)/5047/2023	SARIFA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
WITH				
24	WP(C)/5129/2023	HARIS ALI AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
25	WP(C)/6807/2022 FIXED	THE UDHARBOND COOPERATIVE SOCIETY LTD. AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM
26	WP(C)/7324/2022	MD. ARIF ANSARI AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM MR. A K GUPTA (R6) MR. R S MISHRA (R6) SC, REVENUE
27	WP(C)/8359/2022	BASER UDDIN SK AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR A KHARSOHUM MS C DAS	GA, ASSAM MR. M BISWAS (r-6) MS M DAS (r-6) SC, EDU SC, REVENUE SC, PWD

28	WP(C)/960/2023	M/S SURESH KUMAR RAI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. B CHAKRABORTY (R-4) MRS P HAZARIKA (R-4) MR. K K PARASAR DY.S.G.I.
	WITH I.A.(Civil)/622/2023 in WP(C)/960/2023	M/S SURESH KUMAR RAI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. K K PARASAR
29	WP(C)/977/2023 CAVT. NO.01392/023,	M/S DULO SERVICE STATION AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. B J GHOSH MR. DILIP DEY	GA, ASSAM MR. S S ROY DY.S.G.I.
30	WP(C)/1412/2023	ABDUL GAFUR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR P UPADHYAY MR A UPADHYAY	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR A KALITA (P-6) MR. S SARMA (R5) MR. C CHAKRAVARTY (R5) MR D DAS (R5) SC, REVENUE
31	WP(C)/2201/2023	KH ALI AHMED AND 197 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MR A HAWARI (P1-P194) MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM DY.S.G.I.
	WITH WP(C)/544/2023	NAZRUL ISLAM AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM MR. B DEKA DY.S.G.I.
33	WP(C)/3785/2023	NUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	MS. M BARMAN MS G HAZARIKA SC, BTC MRS. R B BORA SC, REVENUE
34	WP(C)/91/2024 FIXED	INDIAN OIL CORP LTD (MARKETING DIV) Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH WP(C)/92/2024	INDIAN OIL CORP LTD (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
36	WP(C)/2116/2024 FIXED	MINA GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM SC, REVENUE
37	WP(C)/2921/2024 CAVT. NO.04922/024,	RAKIB AHMED MAZUMDER AND 9 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, CO OP MR. J M A CHOUDHURY(R- 12,19,18,13,14,11,21,15,22,17,16,9,20,10 MR. M H LASKAR L TUBIN(R-12,19,18,13,14,11,21,15,22,17,16,9,20,10 L P BORAH (R-12,19,18,13,14,11,21,15,22,17,16,9,20,10 FOR CAVEATOR
38	WP(C)/2973/2024	RAMJAN ALI AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS A HUSSAIN S AHMED	GA, ASSAM MR A SHARMA(R-5) SC, P H E
39	WP(C)/3861/2024	MAMONI @ MAMANI BAYAN AND 3 ORS Versus STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. R K TALUKDAR MR. DITUL DAS MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
40	WP(C)/5043/2024	J N ASSOCIATES Versus THE ASSAM ELECTRONIC DEVELOPMENT CORPORATION LIMITED AND ANR	MR S MUKTAR MR. S RAHMAN	MR K L GUPTA (R-1,2)
41	WP(C)/6941/2024	AINUL HAQUE BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R RONGMEI MS. J GHOSH	GA, ASSAM MR. S KASHYAP (SC, W.M.D.), (R1-R3)
42	WP(C)/615/2025	UMA SHANKAR SINGH Versus THE STATE OF ASSAM AND ANR.	MR. K MIRA MR. H A TALUKDAR F RAHMAN	SC, SOIL CONSERVATION DEPTT.
43	WP(C)/1048/2025	SMTI PARVATI JALAN Versus THE STATE OF ASSAM AND ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR T R SEN MR A BHATRA MR A DEKA	GA, ASSAM SC, REVENUE
44	WP(C)/1168/2025 FIXED	SRI PRAFULL A MAZUMDAR, Versus THE STATE OF ASSAM AND ORS	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS. J SARMA	GA, ASSAM SC, REVENUE

45	WP(C)/1384/2025 FIXED	MD ALI ASGAR Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	GA, ASSAM
46	WP(C)/1387/2025 FIXED	M/S PRANIK LOGISTICS LIMITED Versus THE STATE OF ASSAM AND THREE ORS	MS. M L GOPE MS. N HAWELIA	SC, FINANCE AND TAXATION

ORDERS

47	WP(C)/5116/2023 PART-HEARD	SMTI. (DR) JUTITARA DAS Versus THE PRINCIPAL JUDGE AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS MR. A BHATTACHARYA (r-2) MR. A BHATTACHARJEE (r-2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
	WITH I.A.(Civil)/3240/2024 in WP(C)/5116/2023	SMTI. (DR) JUTITARA DAS Versus THE FAMILY COURT,	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS
	WITH I.A.(Civil)/332/2025 in WP(C)/5116/2023	DR JUTITARA DAS Versus THE FAMILY COURT KAMRUP METRO AND ANR	MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR. A BHATTACHARYA (r-2) MR H K DAS MR. A BHATTACHARJEE (r-2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
48	WP(C)/1465/2018	AKHTER HUSSAIN AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. J ROY MR. N HASAN MS. S KAKATI MR. S BORTHAKUR	GA, ASSAM SC, HEALTH
49	WP(C)/1579/2018	ANVESH KUMAR GOYAL Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM MR P NAYAK(SC, REVENUE)
50	WP(C)/3544/2018	RAJU ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR. U SAIKIA MR. S D ROY MS. K BARPUJARI	GA, ASSAM MR D DEKA (R5) MR S A HUSSAIN (R5) MR N J KUMAR (R5)
51	WP(C)/478/2020	THE AIRPORT AUTHORITY OF INDIA Versus ASSAM FLYING CLUB AND 2 ORS.	MR. D DEKA MR H BORAH	GA, ASSAM MR. B S LAHKAR, HONORARY SECRETARY OF R-1
52	WP(C)/6231/2021	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
53	MC/25/2023 IN WP(C)/1452/2012 (D/O) in WP(C)/1452/2012	SMT. LAXMI MALAKAR and 4 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
54	WP(C)/146/2023	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG (A AND E) DY.S.G.I. SC. WATER RESOURCE DEPTT.
55	WP(C)/7240/2023 CAVT. NO.13992/023, WITH CAVT. 1399/2023	MEMBER NO. 638 SL NO. 539 NURUL ALAM LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR M J QUADIR FOR CAVEATOR
56	Cont.Cas(C)/121/2024	CHANDRESWAR SAIKIA Versus S. ABBASI AND ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-1) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)

57	Cont.Cas(C)/577/2024	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LTD Versus YADAV PEGU AND ANR	MR. M DUTTA MS S DEV L DEKA	MR S BORTHAKUR (R-1) MR. D GOGOI(R-1)
58	WP(C)/761/2024	MD. NOOR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE MR B P SARMAH	SC, P AND R.D. GA, ASSAM
59	I.A.(Civil)/2059/2024 WITH FA/10/78 (D/O), FA/11/78 (D/O), FIXED in WP(C)/1235/2022 WITH WP(C)/1235/2022	THE UNION OF INDIA Versus THE STATE OF ASSAM, UNION OF INDIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BORAH MRS. R BORAH MR S CHAKRABORTY	GA, ASSAM GA, ASSAM MR. K SINGHA (R-4) MR P J PATAR (r-4)
60	WITH WP(C)/5177/2014	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)
61	I.A.(Civil)/2809/2024 in WP(C)/5615/2023 WITH WP(C)/5615/2023	RAM CHANDRA SAHANI Versus ANUPAM GHOSH AND 3 ORS ANUPAM GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MD. I HUSSAIN MR. S K SINGH MR B PUSHILAL	GA, ASSAM MR. S K SINGH MR B PUSHILAL GA, ASSAM MD. I HUSSAIN (R-4) H M S ELAHI (R-4)
62	WP(C)/3309/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M ALI MR J. ISLAM	GA, ASSAM MR. A M KHAN (R-6,7,8,9) MR A HAQUE (R-6,7,8,9) MR Z RAHMAN (R-6,7,8,9)
63	WP(C)/5627/2024	KAMAL CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. R B SAH MR G KAKOTI MR. P THAKURIA	SC, CO OP GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Rev.P./10/2025 BY SLIP	JAHAR ALI Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
WITH				
2	Crl.Rev.P./21/2025	OSMAN GONI Versus THE STATE OF ASSAM	MRS R BEGUM MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM
MOTION (BA)				
3	Bail Appln./829/2025 FIXED	JINAR @ JITENDRA BASUMATARY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
4	Bail Appln./1009/2025	KRISHNA GOGOI Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
5	Bail Appln./1020/2025	SUKCHAND ALI Versus THE STATE OF ASSAM	MR J ABEDIN MR A HAI MR M Z RAHMAN	PP, ASSAM
6	Bail Appln./1022/2025	MD MUKTAR ALI Versus THE STATE OF ASSAM	R L CHUTIA MR B DEORI	PP, ASSAM
7	Bail Appln./1024/2025	ABDUL RASHID Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN T UDDIN	PP, ASSAM
8	Bail Appln./1026/2025	ABDUL MIYA Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR H A AHMED MR. R ISLAM	PP, ASSAM
9	Bail Appln./1032/2025	JUNMONI DAS Versus THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
10	Bail Appln./1035/2025	MUZAMMEL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

11	Bail Appln./1043/2025	SRI PANKAJ YADAV Versus THE STATE OF ASSAM	MR P DAS MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
MOTION				
12	AB/725/2025 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MR. B B GOGOI MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
WITH				
13	AB/560/2025	MUSA SK @ MOSA ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B B GOGOI MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
14	AB/772/2025	SALA UDDIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
15	AB/773/2025	RAHAM ALI Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
16	AB/775/2025	SANTOSH KUMAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR R S CHAUHAN MS. D CHAUHAN	PP, ASSAM
17	AB/778/2025	SHAHALOM SK Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MR. A K DAS MS. R DEVI P SHARMA	PP, ASSAM
18	AB/779/2025	SRI TAPAN GHOSH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P BARUAH MR. R SARMA MS. D GOGOI	PP, ASSAM
19	AB/780/2025	KALPAJIT GOGOI @ KALPAJYOTI Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
20	AB/781/2025	EUNUS ALI Versus STATE OF ASSAM	MR. N ISLAM MD A ISLAM	PP, ASSAM
21	AB/783/2025	ADIL AND ANR Versus THE STATE OF ASSAM	MS T WAPANGLA MR. D GOGOI IMTI KICHU ZAKIR HUSSAIN	PP, ASSAM
22	AB/785/2025	RUSTUM ALI AND 4 ORS. Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
23	AB/787/2025	HUBJATUL HOQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
24	AB/788/2025	BISHNURAM DAS @ BISNU DAS Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
25	AB/789/2025	SMT SUMITA ROY ALIAS SUMITA SARKAR ROY Versus THE STATE OF ASSAM	MR A KHANIKAR MR G BHARADWAJ MR. R ALI MR B DEORI	PP, ASSAM
26	AB/790/2025	KARAN SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
27	AB/794/2025	BISWAJYOTI ROY AND ANR Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
28	AB/796/2025	SRI FATIK DAS Versus THE STATE OF ASSAM	MR. K SINGHA W AKHTAR M DEVI	PP, ASSAM

BAIL HEARING (BA)

29	Bail Appln./3865/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD ISLAM ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR P DAS MR K J PATHAK B DAS MS N BARUAH	PP, ASSAM
	WITH			
30	Bail Appln./546/2025	AKHTAR HUSSIAN @ CHINTU ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
31	Bail Appln./357/2025 FIXED	MITHUN MANDAL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
32	Bail Appln./510/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MANIK SINGHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	Bail Appln./545/2025 WITH CASE RECORD(SCANNED COPY), FIXED	KHARKA BAHADUR BORDEWA AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
34	Bail Appln./804/2025 FIXED	BIROJA DAS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
35	Bail Appln./828/2025 FIXED	ABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S AHMED J BORAH T UDDIN	PP, ASSAM
36	Bail Appln./850/2025 FIXED	MD RIKU ALI Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	PP, ASSAM
37	Bail Appln./859/2025 FIXED	SANIYA BEGUM Versus THE STATE OF ASSAM	MR. W RAHMAN	PP, ASSAM
		BAIL HEARING		
38	AB/1638/2023 WITH CASE RECORD(SCANNED COPY), FIXED	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	AB/266/2025 FIXED	SRI DEEP JYOTI DAS, Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
40	AB/270/2025 FIXED	MOHIBUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
41	AB/404/2025 FIXED	BILLAL UDDIN @ BILLAL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
	WITH			
42	AB/264/2025	MD JIABUR RAHMAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
43	AB/446/2025 FIXED	NAZIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN R AMIN	PP, ASSAM
44	AB/491/2025 FIXED	MAFIDA KHATUN @ MAHIDA BEGUM AND 18 ORS. Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM

45	AB/500/2025 FIXED	DURLOV PROTIM BORUAH Versus THE STATE OF ASSAM	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
46	AB/521/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SHAHAJ UDDIN Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN	PP, ASSAM
47	AB/529/2025 FIXED	SMTI SWAGATA HAZARIKA Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
WITH				
48	AB/313/2025	NARENDRA NATH HAZARIKA Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
49	AB/596/2025 FIXED	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
50	AB/616/2025 FIXED	SANIDUL MOLLAH AND ANR Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED MS F INTAZ	PP, ASSAM
51	AB/627/2025 FIXED	JOGEN KALITA Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MD. I AHMED	PP, ASSAM
52	AB/661/2025 FIXED	SAHIDUL HOQUE @ ARMAN Versus THE STATE OF ASSAM	MR A ISLAM	PP, ASSAM
53	AB/667/2025 FIXED	MUSTAFA AHMED ANDI 3 ORS Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI B ALI SK MR P SONOWAL	PP, ASSAM
54	AB/683/2025 FIXED	ABDUL KHAYER @ MD KHAYER Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
55	AB/687/2025 FIXED	MD SAMSUL HOQUE Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
56	AB/761/2025 FIXED	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
WITH				
57	AB/692/2025	SADDAM DEWAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM

ORDERS

58	I.A.(CrI.)/275/2025 AB 333/2025(D/O), FIXED in AB/333/2025	SAHIL SARKAR Versus THE STATE OF ASSAM	Nizadut Zaman	PP, ASSAM
----	--	---	---------------	-----------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025

7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Friday,4th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 19****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1008/2025	NIYARUN NESSA @ NEHARUN NESSA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./1010/2025	SONU Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR B SINHA	PP, ASSAM
3	Bail Appln./1012/2025	DONGKHSIAM PAITE AND ANR Versus UNION OF INDIA	MR P DAS MS N BARUAH	SC, DRI
4	Bail Appln./1013/2025	ABUL HASAN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
5	Bail Appln./1014/2025	MONURANJAN DOLEY Versus THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH M ALI	PP, ASSAM SC, FOREST
6	Bail Appln./1016/2025 B/O	JABRUL ALAM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
7	Bail Appln./1018/2025	ABDUL KAIM HAZARI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MS. J GHOSH	PP, ASSAM
8	Bail Appln./1023/2025	SWAPAN DAS Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA MR. SIDHANT DUTTA	PP, ASSAM
9	Bail Appln./1025/2025	SANJU DAS Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
10	Bail Appln./1028/2025	GABINDA NATH @ GUBINDA NATH Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI MR. B BISHAYA MS. S NAZNEEN	PP, ASSAM
11	Bail Appln./1029/2025	BINIT MAJUMDAR AND ANR Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
12	Bail Appln./1030/2025	MANJAR HUSSAIN @ MANJAR ALI Versus THE STATE OF ASSAM	MD. S Z B AKLAS MR. B K DAS	PP, ASSAM

13	Bail Appln./1033/2025	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
14	Bail Appln./1034/2025	BANJIT BORAH Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
15	Bail Appln./1036/2025	LUKHO MANDAL AND ANR Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
16	Bail Appln./1037/2025	SRI AJAY BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D P BORAH MR U GHOSH P JHA MR. T BURAGOHAIN	PP, ASSAM
17	Bail Appln./1038/2025	SAHID ISTIAK Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY A B T HAQUE	PP, ASSAM
18	Bail Appln./1039/2025	LUKESHWAR SINGHA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
19	Bail Appln./1040/2025	MD ALI HUSSAIN Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	PP, ASSAM
MOTION				
20	W.P.(Cri.)/6/2025 FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. J A AHMED MR. K M HASSAN	GA, ASSAM PP, ASSAM
21	AB/310/2025	KANGKAN KAUSHIK KASHYAP Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
22	AB/350/2025	PRITAM KUMAR CHOUDHARY Versus THE UNION OF INDIA	MR K THAKUR S YESMIN B ALI SK MR. J N SUWAI	SC, NCB
23	AB/673/2025 FIXED	RASUL HOQUE @ RASUL HOQUE BAHADUR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. M BISWAS(INFORMANT) MR K HUSSAIN(INFORMANT) J SINGPHO (INFORMANT) PP, ASSAM
24	AB/698/2025	C. LALDINLIANI Versus THE STATE OF ASSAM	MR. B J TALUKDAR MR B DEKA MR. A DHANUKA	PP, ASSAM
25	AB/770/2025	RAFIQ AHMED @ KALAM @ ABDUL KALAM AZAD Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH	PP, ASSAM
26	AB/771/2025	MD JUBBAR ALI SHEIKH @ ABDUL JUBBAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
27	AB/774/2025	KAMINUR ISLAM @ KOMINUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
28	AB/776/2025	PRASENJEET MONDAL AND 6 ORS. Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
29	AB/777/2025	DINDAYAL KANOI Versus THE STATE OF ASSAM	MS G SWAMI	SC, EXCISE DEPTT.
30	AB/782/2025	SHAHJAMANUDDIN AHMED Versus THE UNION OF INDIA AND ANR	MRS M BARMAN MS. P K DEVI D REGON	DY.S.G.I. PP, ASSAM

31	AB/784/2025	JAHINUR ISLAM Versus THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY N CHAKRABORTY	PP, ASSAM
32	AB/786/2025	JAMIR UDDIN Versus THE STATE OF ASSAM	MISS. M BORAH MR H K BARUAH	PP, ASSAM
33	AB/791/2025	PARVEZ ALOM @ PARVEJ ALOM Versus THE STATE OF ASSAM AND ANR	TAWHID LASKAR MS. BANSHIKA PODDER A BORBHUYAN	PP, ASSAM
34	AB/792/2025	MR ABDUL HASIB Versus THE STATE OF ASSAM AND ANR	MR. A K SHARMA MR R KASHYAP MR. A AHAD	PP, ASSAM
35	AB/793/2025	REETAM SINGH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
36	Bail Appln./200/2025 WITH CASE RECORD(SCANNED COPY)	SRI MAMON RASHID Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM
37	Bail Appln./489/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MONJIL HOQUE @ MANJIL HAQ Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
38	Bail Appln./554/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD HANNAN SEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
39	Bail Appln./653/2025 FIXED, WITH LCR (SCANNED COPY)	SRI PHANIDHAR SAIKIA @ NALIA Versus THE STATE OF ASSAM AND ANR.	MS. B SARMA LEGAL AID COUNSEL	MS. M BARMAN, LEGAL AID COUNSEL (R2) PP, ASSAM
40	Bail Appln./680/2025 FIXED	RUFIDA KHATUN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
41	Bail Appln./775/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SHOHIDUR RAHMAN @ SHOHID Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
42	Bail Appln./776/2025 WITH OFFICE NOTE, FIXED	ISHRAFUL ISLAM @ ISHRAFUL ALOM @ ASRAFIL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
43	Bail Appln./800/2025 FIXED	MOFIDUL HAQUE @ MOHAMMAD MOFIDUL HAQUE Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
44	Bail Appln./833/2025 WITH OFFICE NOTE, FIXED	DIPJYOTI HAZARIKA Versus THE STATE OF ASSAM ANR.	MR. U K BARMAN MD N ABED MR H ALI MR. R KONWAR	PP, ASSAM
45	Bail Appln./852/2025 FIXED	ABDUL HAQUE @ HOQUE AND ANR Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
46	Bail Appln./946/2025 FIXED	RUBIYA BEGUM Versus THE STATE OF ASSAM	U U KHAN MR A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
47	AB/3127/2024 FIXED	MD IMAN HUSSAIN AND 13 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM

48	WITH AB/3126/2024	FARUQUE AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
49	AB/3259/2024 FIXED	KANAK DEKA Versus THE STATE OF ASSAM	MR. R SARMAH MS. M PAUL	PP, ASSAM
50	AB/155/2025	DILOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
51	AB/219/2025 FIXED	ABHISHEK KAR Versus THE STATE OF ASSAM	MR A K AZAD MR A H SARKAR	PP, ASSAM
52	AB/461/2025 FIXED	GOLAP UDDIN SHEIKH ALIAS GOLAP UDDIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO R BARMAN	PP, ASSAM
53	AB/537/2025 FIXED	SHOHIDUL ISLAM @ SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
54	AB/590/2025 FIXED	ASHAD ALI MOLLAH @ ASAD ALI MULLA Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
55	AB/636/2025 FIXED	SHRI PRASANTA SARMA Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MS P DEVI MR P R SARMA	PP, ASSAM

ORDERS

56	I.A.(CrI.)/261/2025 in AB/548/2025	MD MIYA HUSSIAN AND ANR Versus THE STATE OF ASSAM	H G DAISY	PP, ASSAM
	WITH AB/548/2025	MD. MIYA HUSSIAN AND ANR Versus THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3993/2020 FIXED	DOMON SWARGIARY AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. C GOSWAMI	SC, SEC. EDU. SC, BTC SC, FINANCE
2	WP(C)/2319/2021 FIXED	GOPAL KATEL Versus THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. N BORAH (R-8,9) MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10) N AHMED (R-8,9)
	WITH I.A.(Civil)/2318/2021 in WP(C)/2319/2021	BIREN BHUYAN AND ANR Versus GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
3	WP(C)/5846/2021 FIXED	MD. BAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR H BHUYAN MR K BHUYAN MR. O U AHMED	SC, ELEM. EDU GA, ASSAM K U AHMED (r-5,6,7) MS P SARMA (r-5,6,7) MS N HASAN (r-5,6,7)
4	WP(C)/2296/2022 FIXED	SURENDRA KUMAR YADAV FORCE NO. 085360029 Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA	MR. S S ROY ASSTT.S.G.I.
5	WP(C)/3032/2024	ANJALI SARKAR Versus THE STATE OF ASSAM AND 10 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
6	WP(C)/4879/2024 FIXED	SAROJ UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
7	WP(C)/4956/2024 FIXED	JAGANATH GOJIREL Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
8	WP(C)/5019/2024 FIXED	JUGA SAIKIA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S K SINGHA MR. M K NEOG	SC, ELEM. EDU SC, AG SC, FINANCE DEPTT.

9	WP(C)/5235/2024 B/O	DEEPAK CHAUHAN Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM MR. G C BORAH (R-6) SC, SSA
	WITH			
10	WP(C)/3297/2024	DEBAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
11	WP(C)/3303/2024	SANTOSH DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
12	WP(C)/3306/2024	SUMESH PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
13	WP(C)/3354/2024	ABDUL SABUR Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
14	WP(C)/3364/2024	SHUBHANKAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
15	WP(C)/3365/2024	RAHIM UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
16	WP(C)/3369/2024	BABUMONI SHIL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
17	WP(C)/3406/2024	SHAHNEWAZ HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
18	WP(C)/3412/2024	SANKAR CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
19	WP(C)/3413/2024	DIPANKAR CHANDRA DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

20	WITH WP(C)/3416/2024	MANIKA SAHA @ MANIKA TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
21	WITH WP(C)/3422/2024	PRASENJIT MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
22	WITH WP(C)/3468/2024	MD. MOINUL HOQUE CHOWDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
23	WITH WP(C)/3469/2024	MD. RAFIQUE UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
24	WITH WP(C)/3470/2024	SULTAN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
25	WITH WP(C)/3471/2024	MD. ALI HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
26	WITH WP(C)/3478/2024	KABIR SHYAM BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
27	WITH WP(C)/3480/2024	UMA SANKAR PRASAD Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
28	WITH WP(C)/3481/2024	SAMIRAN BISWAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
29	WITH WP(C)/3579/2024	RAMESH HARIJAN Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, EDU SC, SSA

30	WITH WP(C)/3700/2024	DILIP PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
31	WITH WP(C)/3703/2024	SHUBHAM KUMAR GUPTA Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
32	WITH WP(C)/3736/2024	SHYAMAL BHOWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
33	WITH WP(C)/3774/2024	MAZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
34	WITH WP(C)/3785/2024	MD. ASIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
35	WITH WP(C)/3930/2024	DULAL CHANDRA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
36	WITH WP(C)/3989/2024	SHIMU DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
37	WITH WP(C)/4167/2024	GAUTAM SARBADHIKARI Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
38	WITH WP(C)/4496/2024	PURNA BAHADUR CHETRI Versus THE STATE OF ASSAM AND 7 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS MR R DAS MS A CHOPHY	GA, ASSAM MR T N SRINIVASAN (R-8) MR. N ISLAM(R-8) MS TH A DEVI(R-8) SC, SSA SC, EDU
39	WITH WP(C)/4763/2024	ARAJIT PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
40	WITH WP(C)/4857/2024	BIKASH RANJAN DHAR Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU GA, ASSAM
41	WITH WP(C)/4875/2024	NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA

42	WITH WP(C)/4877/2024	ABDUL KHALIQUE Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
43	WITH WP(C)/4897/2024	KAMAL HUSSAIN BARBHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
44	WITH WP(C)/4908/2024	AHIDUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
45	WP(C)/504/2025 FIXED	MD. SAFIUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU MR. A. CHALIHA, SC, FINANCE AND TAXATION
ORDERS				
46	I.A.(Civil)/713/2025 FIXED in WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE BAR COUNCIL OF INDIA	MS. P SAHARIA C SARMA	SC, HIGHER EDU SC, G U SC, U G C
	WITH WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./715/2025	GOLAP KHANDAKAR AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M RAHMAN IMDADUL ISLAM	PP, ASSAM
2	Bail Appln./1017/2025	NOMAN UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./1041/2025	GAUTAM BORO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
ADMISSION				
4	CRP/18/2022 FIXED	UCO BANK Versus PRAFULLA DEKA	MR. P C GOSWAMI MR. B D GOSWAMI MISS S GOSWAMI	MR. D NANDI MR. B D DEKA MS P SARMAH N CHAUDHURY MR A DEKA
5	MFA/51/2024 WITH LCR, FIXED	M/S VINAYAK LOGISTICS Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA M. KALITA MR. DIVYANSH RATHI	MR. C K S BARUAH SC, NF RLY
6	CRP(IO)/54/2024 CAVT. NO.01572/024, FIXED	NITYANANDA CHUTIA Versus SABIR AZIM SHAH AND 11 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI M.A. BEGUM FOR CAVEATOR
7	WITH CRP(IO)/60/2024	DEE AND A SOLUTION PVT. LTD., Versus SABIR AZIM SHAH AND 11 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI MS. S DEB FOR CAVEATOR
8	CRP/131/2024 FIXED	SHRI AMIT KUMAR BORAH Versus SRI GAKUL BORA AND 7 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHIA	
	WITH I.A.(Civil)/3714/2024 in CRP/131/2024	SHRI AMIT KUMAR BORAH Versus SRI GAKUL BORA AND 7 ORS	MR B D DAS	

9	CRP(IO)/370/2024 WITH LCR, FIXED	MUNINDRA KUMAR BARUAH Versus KARABI HAZARIKA	MR. A PAUL MS. M M KALITA MS. L WAJEEDA	F K R AHMED
10	CRP(IO)/415/2024 FIXED	SURAJ SAHA Versus PRANATI ROY AND 10 ORS	MR. T ROY MRS. B SARKAR JOGABRATA BHATTACHARJEE MR. S BHATTACHARJEE	MR. S DUTTA (R-2) MR. K M HALOI (LEGAL AID COUNSEL FOR R-1) MS S MOCHAHARI (R-2) MR. S DUTTA (R-2) MS K BORAH (R-2) MR S DUTTA (R-2)
11	MACApp./50/2025 FIXED	HEM BAHADUR DORJEE Versus THE NEW INDIA ASSURANCE COMPANY LTD.	MR. M KHAN MR A K DAS MS J AKTAR	
12	MACApp./70/2025 FIXED	SUNITI SUTRADHAR Versus M/S. NATIONAL INSURANCE CO. LTD.	MR. S SINGH MR. A BHATTACHARYYA	
13	MACApp./76/2025 FIXED	SANJIB NATH Versus M/S. NATIONAL INSURANCE CO. LTD. AND ORS	MR. S SINGH MR. A BHATTACHARYYA	
14	MACApp./98/2025 FIXED	KABITA NARZARY AND 4 ORS Versus THE LEGAL MANAGER MAGMA HDI GENERAL INSURANCE COMPANY LTD. AND ANR	MR. S C BISWAS MS. U NANDA MS A BORAH	
BAIL HEARING (BA)				
15	Bail Appln./1421/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
16	Bail Appln./381/2025 WITH CASE RECORD(SCANNED COPY)	SUKH DEV Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
17	Bail Appln./383/2025 WITH CASE RECORD(SCANNED COPY)	MUNNES KHAN Versus THE STATE OF ASSAM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR S BARMAN J S AHMED	PP, ASSAM
18	Bail Appln./388/2025 WITH CASE RECORD(SCANNED COPY)	HAPPY SINGH Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
19	Bail Appln./424/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND ANR Versus THE STATE OF ASSAM	MR M HOQUE	PP, ASSAM
BAIL HEARING				
20	AB/554/2025	MD NUR AHMED ALI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
21	RSA/110/2022 WITH LCR, FIXED	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	DR G J SHARMA (r-1 to 8) MR S NATH (r-1 to 8)
	WITH I.A.(Civil)/1922/2022 in RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	

22	RSA/236/2024 CAVT. NO.10302/024, WITH LCR, FIXED WITH I.A.(Civil)/3955/2024 in RSA/236/2024	NIVA BANIKYA AND 2 ORS Versus RUMI BANIK AND ANR NIVA BANIKYA AND 2 ORS Versus RUMI BANIK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. B J MUKHERJEE MS R SAHA FOR CAVEATOR MR. B J MUKHERJEE MS R SAHA FOR CAVEATOR
ORDERS				
23	I.A.(Civil)/2689/2019 in MACApp./9499/2019 WITH MACApp./9499/2019 (Filing Number)	MRS. PUSPA DAS Versus HERITAGE PUBLIC SCHOOL AND 2 ORS. MRS. PUSPA DAS Versus M/S DISNEYLAND SCHOOL AND 2 ORS	MR A J GHOSH MR. DEBABRAT CHUTIA PRIYANKA DAS MR A J GHOSH MR. DEBABRAT CHUTIA PRIYANKA DAS	MR. A J SAIKIA MR. A J SAIKIA
24	I.A.(Civil)/1624/2020 FIXED in MACApp./7161/2020 WITH MACApp./7161/2020 (Filing Number)	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. Versus SEFALI GOPE AND 3 ORS. THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. Versus SEFALI GOPE AND 3 ORS. (H)	MR. A BHATTACHARYYA MR. A BHATTACHARYYA	MR. A K GUPTA (R-1) MR. R S MISHRA (R-1)
25	I.A.(Civil)/2093/2020 WITH LCR in MACApp./9188/2020 WITH MACApp./9188/2020 (Filing Number)	DHANIRAM NATH Versus MD. ANJUMAL HASAN AND 4 ORS. DHANIRAM NATH Versus ANJUMAL HASAN AND 4 ORS. F	MR M BEZBARUAH MS M BAISHYA MR K J PATHAK MR M BEZBARUAH MS M BAISHYA MR K J PATHAK	MR SISHIR DUTTA MR. U N CHATTRY (R-4) MR. O LASKAR (R-4) MS M CHOUDHURY
26	WITH MACApp./108/2019	UNITED INDIA INSURANCE CO. LTD Versus SRI DHANIRAM NATH AND 4 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	MR SISHIR DUTTA MR. R ALI MR. A LAL(R-1) MR. S DUTTA MR. M B ISLAM
27	I.A.(Civil)/3566/2023 in MACApp./12778/2023 WITH MACApp./12778/2023 (Filing Number)	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus MAZEDA KHATUN AND 5 ORS UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus MAZEDA KHATUN AND 5 ORS B	MR. R GOSWAMI MR. R GOSWAMI	DEEPSHIKHA KALITA (R-1)
28	WITH I.A.(Civil)/14519/2023 (Filing Number)	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus MAZEDA KHATUN AND 5 ORS B UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus MAZEDA KHATUN AND 5 ORS B	MR. R GOSWAMI MR. R GOSWAMI	MS. P CHOUDHURY MS. P CHOUDHURY
28	I.A.(Civil)/10/2024 in Mat.App./15793/2023 WITH Mat.App./15793/2023 (Filing Number)	XXXXXXXX Versus XXXXXXXX XXXXXXXX Versus XXXXXXXX	MS. P CHOUDHURY MS. P CHOUDHURY	MS. P CHOUDHURY MS. P CHOUDHURY

29	Tr.P.(C)/11/2024 FIXED	NEHA SHARMA Versus AMAN AGARWAL	MR. S ISLAM MR A HAWARI	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MS. N BEGUM MR P DAS MR A SARMA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL MS N BARUAH
30	FAO/15/2024	MONISHA BORAH PHUKAN @ MONISHA BORAH Versus CHINMOY PHUKAN	MR. P P DAS	MR. A K GUPTA MR. R S MISHRA MS B SARMA
31	Tr.P.(C)/20/2024 FIXED	RAMISA BEGUM @ ROMISA BEGUM AND ANR. Versus ANJUMA BEGUM	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	MR S C DAS P BURAGOHAIN MR. C. SHIL
32	CRP(IO)/135/2024 FIXED	DAIBAKI KUMARI DEVI AND ANR Versus SUBARNA SARMA AND 3 ORS.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH	
33	I.A.(Civil)/377/2024 in MACApp./12777/2023	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus FATEMA KHATUN AND 2 ORS.	MR. R GOSWAMI	MR. R GOSWAMI (R-1) DEEPSHIKHA KALITA(R-1)
	WITH MACApp./12777/2023 (Filing Number)	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus FATEMA KHATUN AND 2 ORS. A	MR. R GOSWAMI	
	WITH I.A.(Civil)/14523/2023 (Filing Number)	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus FATEMA KHATUN AND 2 ORS. A	MR. R GOSWAMI	
34	I.A.(Civil)/3611/2024 in CRP/400/2016 (D/O), B/O in CRP/400/2016	M/S COTTON COUNTY RETAIL LTD. Versus SMT. TARA BOTHRA and ANR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	MR. R K JAIN (R-1) TULIKA BORAH(R-1)
35	CRP/12/2025 FIXED	MD SAFIQR RAHMAN BARBHUIYA Versus SMTI PUSHPATI RANI DEY AND 4 ORS	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MS K BORAH MR. SIDHANT DUTTA	MR. S K GHOSH (R1-R3) MS F AHMED (R1-R3)
36	CRP(IO)/63/2025	AKABBAR ALI AND ANR Versus MD DARBESH ALI	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
37	I.A.(Civil)/420/2025 WITH LCR, FIXED in Intest.Cas./1/2025	MANJULA HIRA Versus MONI HIRA ALIAS MANIPURI HIRA AND 8 ORS	DARAK ULLAH RANJU R S BARUAH MS A HUSSAIN S AHMED	
	WITH Intest.Cas./1/2025	MANJULA HIRA Versus MONI HIRA @ MANIPURI HIRA AND 8 ORS	DARAK ULLAH DR. U BARUAH RANJU R S BARUAH MS A HUSSAIN S AHMED	M K BORAH (R-1) MS. P. KASHYAP(R-1)
38	I.A.(Civil)/726/2025 WITH LCR, FIXED in RSA/198/2023	SITA NATH MANDAL Versus ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MS S CHAKRABORTY(R-1 TO 4)

	WITH RSA/198/2023	SITA NATH MANDAL Versus ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MS. R CHOUDHURY (R-1 TO 4) MS S CHAKRABORTY(R-1 TO 4) MS. B. HAZARIKA(R-1 TO 4)
39	I.A.(Civil)/812/2025 WITH LCR, B/O in RSA/70/2024 WITH RSA/70/2024	NILU GOGOI ALIAS NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MR. B BORGHAIN MR B SAIKIA	MR. B HALDAR
40	I.A.(Civil)/953/2025 CAVT. NO.02302/025, in MACApp./1807/2025 WITH MACApp./1807/2025 (Filing Number)	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. K BORUAH MR. B HALDAR
	WITH I.A.(Civil)/1809/2025 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus ASMA BIBI	MS L SHARMA MR. K K BHATTA P GOSWAMI	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR
	WITH I.A.(Civil)/1016/2025 in MACApp./15680/2024 WITH MACApp./15680/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus ASMA BIBI	POOJA GOSWAMI	
41	I.A.(Civil)/1016/2025 in MACApp./15680/2024 WITH I.A.(Civil)/15681/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus ASMA BIBI	POOJA GOSWAMI	
	WITH I.A.(Civil)/15681/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus RUBEENA YASMIN @ RUBINA YASMIN	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/1031/2025 in MACApp./199/2025 WITH MACApp./199/2025 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus RUBEENA YASMIN @ RUBINA YASMIN AND 4 ORS	MR. S K GOSWAMI	
42	I.A.(Civil)/1031/2025 in MACApp./199/2025 WITH I.A.(Civil)/3587/2025 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus RUBEENA YASMIN @ RUBINA YASMIN AND 4 ORS	MR. S K GOSWAMI	
	WITH I.A.(Civil)/1034/2025 in MACApp./15776/2024 WITH MACApp./15776/2024 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus SMTI RUNUMONI DAS, AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1034/2025 in MACApp./15776/2024 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus RUNUMONI DAS AND 6 ORS E	MR. R GOSWAMI	
	WITH I.A.(Civil)/15777/2024 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI RUNUMONI DAS AND 6 OTHERS	MONDAKINI SAIKIA	
43	I.A.(Civil)/1034/2025 in MACApp./15776/2024 WITH I.A.(Civil)/15777/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD., Versus KHELAPHATUN NESSA AND 3 ORS	MR. K K BHATTA	
	WITH I.A.(Civil)/15777/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus KHELAPHATUN NESSA AND 3 ORS	MR. K K BHATTA	
44	I.A.(Civil)/1063/2025 in MACApp./11780/2024	NATIONAL INSURANCE COMPANY LTD Versus KHELAPHATUN NESSA AND 3 ORS	MR. K K BHATTA	
		ORIENTAL INSURANCE COMPANY LTD. Versus ARUN CHANDRA PAUL AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

WITH
[MACApp./11780/2024](#)
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD. **Versus** MS. R D MOZUMDAR

ARUN CHANDRA PAUL AND 2 ORS

CHOLAMANDALAM MS GENERAL **Versus** MR. A BHATTACHARYYA
INSURANCE CO. LTD.

Versus
AMSER ALI AND ANR

WITH
[MFA/1484/2025](#)
(Filing Number)

CHOLAMANDALAM MS GENERAL **Versus** ABHILASH
INSURANCE CO LTD BHATTACHARYYA
Versus
AMSER ALI AND ANR

HEARING

46 [RSA/376/2017](#)
WITH LCR, B/O

MUSTT PHUL BEGUM **Versus**
ON THE DEMISE OF ABDUR RAHMAN,
SMTI SAIFUR NAHAR BEGUM and ORS,

MS.N M DEKA
MRS.S SARMA

MR D BORUAH (R2)
MR N N UPADHYAYA (R2)
MR. B B KAKATI (R2)

47 [RSA/144/2018](#)
WITH LCR

MD NURUL ISLAMand 10 ORS **Versus**
ON THE DEMISE OF ABDUR RAHMAN
SMT. SAIFUR NAHAR BEGUM AND ORS

MS.N M DEKA
MS.N M DEKA
MRS. S SARMA

MR D BORUAH (R2)
MR N N UPADHYAYA (R2)
MR. B B KAKATI (R2)

48 [CRP/27/2024](#)
WITH LCR, FIXED

ON THE DEATH OF JAGANMOY PAUL, HIS
LEHAL HEIRS KALYANI PAUL AND 2 ORS **Versus**
RASHESWAR PAUL @ RASHU PAUL

MR. S D PURKAYASTHA
MS S.S.BORA

MR. B K SEN
MR F HAQUE
MR A HUSSAIN
N HASAN

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,4th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./946/2017	DEBASIS BORPUJARI Versus THE STATE OF ASSAM and 2 ORS.	MR.N BARUAH MR.S ALI MRSK N MAHAMMAD MR.SK S N MOHAMMAD	MR N J DAS MR. N K KALITA MR P K DAS PP, ASSAM
2	Crl.Pet./994/2017	PANKAJ PAREEK @ PANKAJ SARMA Versus THE STATE OF ASSAM and 2 ORS.	MR.A K DAS MR.M J GOGOI	MR. R DE MR. R J SARMA PP, ASSAM
3	Crl.Pet./1045/2017	PRAFULLA CH. BHUYAN Versus THE STATE OF ASSAM and ANR.	MR.A K SHARMA MS.A DAS MS.M LAHKAR	MR. A M BORA (r-2) MS. M BORDOLOI (R2) MR. A DAS (R2) MR. N I KHAN (R2) MS. C CHOUDHURY (r-2) MR S DAS (R2) MR. V A CHOWDHURY (r-2) MR. R HUSSAIN (R2) PP, ASSAM
4	Crl.Pet./417/2019 B/O	PRADIP KUMAR BHATTACHARYA Versus M/S. DIBRU ENTERPRISE	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	MR. P J SAIKIA MR. R S MISHRA
5	Crl.Pet./811/2019 WITH LCR 1 FILE, FIXED	GAUTAM CH. BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA	MR. S A HUSSAIN MR D J HALOI MR A J DAS PP, ASSAM
6	Crl.Pet./1458/2019	DURJADHAN @ D. DURYUDHAN Versus MAJONI KHATOON @ MAJONI DAS	MR. A SARMA MR M K ROY MS. M CHAKRABORTY	
ORDERS				
7	Crl.Rev.P./55/2013	AMRIT SAIKIA Versus STATE OF ASSAM	MR.D SARMAH MRA UPADHYAY MR.P UPADHYAY MS.T BORA	PP, ASSAM
8	Crl.Pet./274/2017 WITH LCR 2 FILES.	FUNGKHA BRAHMA Versus THE STATE OF ASSAM and ANR	MR. I A TALUKDAR MS. P BARMAN MS. P MAZUMDAR	PP, ASSAM
9	Crl.Pet./434/2017	MANOJ DAS and 5 ORS. Versus THE STATE OF ASSAM and ANR.	MR.J AHMED MR.N BARUAH MR.S ALI MRS K N MAHAMMAD MR.SK S N MOHAMMAD	PP, ASSAM

10	Crl.Pet./866/2017	RABIN CHANDRA ROY Versus THE STATE OF ASSAM and ANR.	MR.S C BISWAS MR.A DAS MR.G TAYE MR.P S BISWAS MR.F A HASSAN MRB R GOSWAMI	PP, ASSAM
11	Crl.Pet./1030/2017	YUSUB ALI AHMED and 2 ORS Versus THE STATE OF ASSAM and ANR	MS.T SOM MR.H DAS MS.R BORGHAIN MR.P TELI MS.P LAHKAR	PP, ASSAM
12	Crl.Pet./249/2018 (FOR DISMISSAL), FIXED	DILIP MILI Versus THE STATE OF ASSAM AND ANR.	B ZODALIANI MR. N SARKAR MR S BORGHAIN MS. B DEVI MR G GORLOSA	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
13	Crl.Pet./1001/2018 WITH LCR 2 FILES(SCANNED COPY)	TARUN DAS SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P N GOSWAMI MR. R R Gogoi	PP, ASSAM
HEARING				
14	WP(C)/869/2016 PART-HEARD, BY SLIP	ASSAM REAL ESTATE and INFRASTRUCTURE DEVELOPERS ASSOCIATION AREIDA, Versus THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.A DHAR MR.P P MEDHI	SC, FOREST MR.A B CHOUDHURY MS.M HAZARIKA MR.M K CHOUDHURY GA, ASSAM MR.P J PHUKAN MR. S BARUAH MR.R K BORA SC, G M D A SC, P C B A SC, GMC
15	WP(C)/1680/2019 PART-HEARD, FIXED	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
WITH				
	I.A.(Civil)/2430/2024 in WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	SC, APSC SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
WITH				
16	WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE
WITH				
	I.A.(Civil)/2432/2024 in WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	GA, ASSAM SC, APSC SC, FINANCE
17	Crl.Rev.P./101/2009 WITH LCR 1 BUNDLE	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY

18	WITH Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
19	WITH Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
20	Crl.Rev.P./484/2012 WITH LCR 4 FILES	SMTI. SARATHI BALA BARMAN and ANR. Versus THE STATE OF ASSAM	MR.N SARKAR MRS.J CHAKRABORTY	PP, ASSAM
21	Crl.Rev.P./539/2012 WITH LCR 3 FILES, FIXED	ANANDI RAI Versus THE STATE OF ASSAM	MR M BEZBARUAH MR.T PRADHAN MR.A LAL MR.R D LAL MR.B BASUMATARY	PP, ASSAM
22	Crl.Rev.P./594/2012 WITH LCR 2 FILES, IXED	M/S STARLINE APPLICANCE PVT LTD. Versus THE STATE OF ASSAM AND ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	PP, ASSAM
23	WITH Crl.Rev.P./595/2012	SURESH GARODIA Versus THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	MR.S BORA PP, ASSAM FOR G.M.C.
24	Crl.Rev.P./76/2013 WITH LCR 6 FILES	TIKHAR NATH @ INDRESHWAR NATH and 2 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MR.P P DUTTA	PP, ASSAM
25	Crl.Rev.P./80/2013 WITH LCR 4 FILES	BRAJESWAR SARMAH Versus THE STATE OF ASSAM	MR.H SARMA MS.N M DEKA MR.P SARMA	PP, ASSAM
26	Crl.Rev.P./81/2013 WITH LCR 3 FILES	KIRAN KALITA Versus THE STATE OF ASSAM	MS.N S THAKURIA MR.G K THAKURIA	PP, ASSAM
27	Crl.Rev.P./89/2013 WITH LCR 5 FILES	SUBHASH HAZARIKA @ DHAN HAZARIKA Versus THE STATE OF ASSAM	MR.P HAZARIKA MR.M CHOUDHURY MR.P K MUNIR	PP, ASSAM
28	Crl.Rev.P./94/2013 WITH LCR 4 FILES	DEBEN DAS and 2 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.A BHATTACHARYA	PP, ASSAM
29	Crl.A./95/2013 WITH LCR 6 FILES, P.B.-1	SMT. SABITA SAHU, Versus THE STATE OF ASSAM AND 4 ORS	MR.A GOHAIN MR.S BORTHAKUR	MR.B CHOUDHURY MR.S SAHU PP, ASSAM
30	Crl.A./103/2013 WITH LCR 5 FILES	Haidar Ali Laskar and 3 ORS. Versus THE STATE OF ASSAM,	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.I H LASKAR MR.P K DEKA PP, ASSAM MR. S ALAM MSL SAIKIA
31	Crl.A./111/2013 WITH LCR 4 FILES	MD. NUR SIDDIQUE ALI Versus STATE OF ASSAM	MR.P KATAKI MR.D K BAGCHI	PP, ASSAM
32	Crl.A./117/2013 WITH LCR 6 FILES	SABHAI KALITA Versus THE STATE OF ASSAM	MR.Z ALAM MR.N SARMA MR.F AHMED MR.P BARGOHAIN	PP, ASSAM

33 [Crl.A./127/2013](#)
WITH LCR 5 FILES

ABDUL MALEK
Versus
STATE OF ASSAM

MR.S BHUYAN
MR.K M HALOI
MRA KUNDU
MR.T RAHMAN
MR. R NATH

PP, ASSAM

34 [Crl.Rev.P./411/2017](#)
WITH LCR 2 FILES, FIXED

RAM UMESH PODDAR
Versus
THE STATE OF ASSAM AND ANR

MR.A C RAY
MR.N N JHA
MR.S BORAH

MR.D C KALITAR-2
MS.M DAS(R-2)
PP, ASSAM
MR.S K AGARWAL(R-2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MR J DAS	01-04-2025	To	02-05-2025
16)	MR I HASSAN	01-04-2025	To	05-04-2025
17)	MR A KAKOTI	02-04-2025	To	04-04-2025
18)	MR A K DAS	08-04-2025	To	08-05-2025
19)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
20)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025